



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,19th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/457/2017 in WA/280050/2016	THE STATE OF ASSAM and ANR Versus SHYAMLAL SARKAR and 22 ORS,	MR. D SAIKIA MR. R MAZUMDAR MR. N SARMA	MR. P J SAIKIA (R- 1-3,- -11,14,15,17,21&22) MR. A K GUPTA R- 1-3,- -11,14,15,17,21and22
	WITH WA/280050/2016 (Filing Number)	THE STATE OF ASSAM and ANR Versus SRI SHYAMLAL SARKAR and 22 ORS	MR.D SAIKIA MR.N SARMA	
2	PIL/47/2020	JEEVAN MUNDA Versus THE UNION OF INDIA AND 34 ORS.	MR. K N CHOUDHURY	MR C BARUAH (R-2 & 3) GA, ASSAM MR D DAS (r-34) SC, NHAI MR. B CHAKRAVARTY (R- 34) MR N N UPADHYAYA MR. B PATHAK MR. M KALITA (R14, R16- R18, R20, R24, R25, R35) MR. K K PARASAR MR. B B KAKATI MR. R THADANI (R14, R16- R18, R20, R24, R25, R35) MR. J HATIMURIA MR B HAZARIKA ASSTT.S.G.I. MR. A PHUKAN (R14, R16- R18, R20, R24, R25, R35) SC, K A A C
	WITH I.A.(Civil)/37/2021 in PIL/47/2020	PRINCIPAL SECY. TO THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 5 ORS. Versus JEEVAN MUNDA	SC, K A A C	MR. K N CHOUDHURY

3	PIL/70/2021	ARUN NARZARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR S BORTHAKUR MR H P NEPAL MR P H KONWAR	GA, ASSAM MR. M KALITA (r-5) MR. P THAKURIA (r-5) MR. J HATIMURIA (r-5) MR. D KHAKHALARY (r-5) SC, BTC SC, FOREST
4	WP(C)/6395/2022	BIJAY LASHMI BARUAH Versus UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	
	WITH I.A.(Civil)/771/2023 in WP(C)/6395/2022	BIJAY LASHMI BARUAH, Versus UNION OF INDIA AND 7 ORS.	MR. M K CHOUDHURY MR. M SARMA	
5	C.Ex.App./4/2023	COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S DUROPLY INDUSTRIES LIMITED	MR. S C KEYAL	
6	WA/4/2023	FOOD CORPORATION OF INDIA AND 2 ORS. Versus PRADIP KUMAR RAY	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MS P AGARWAL (AS LEGAL-AID-COUNSEL)
7	WA/48/2023	KRISHNA DEB. Versus THE STATE OF ASSAM AND 3 ORS. B	MR. P J SAIKIA, SR. ADV MR P DEKA MR. R DE MS M NIROLA	GA, ASSAM MR. A PHUKAN, SC, GAD(r- 1 & 2)
8	WA/194/2023	THE UNION OF INDIA AND 2 ORS. Versus CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	MR. R MAZUMDAR
	WITH I.A.(Civil)/1541/2023 in WA/194/2023	THE UNION OF INDIA AND 2 ORS. Versus CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	
9	I.A.(Civil)/3155/2023 in WA/12668/2023	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 9 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	GA, ASSAM SC, APSC MR. H R DAS (R-10) SC, WPT AND BC
	WITH WA/12668/2023 (Filing Number)	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 9 ORS. A	MR. S BISWAKARMA	
10	WA/55/2024	SAMITI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MS. M D BORAH, FISHERY DEPTT.
11	WP(C)/164/2024	THE NAVODAYA VIDYALAYA SAMITI AND ANR Versus SALMA SULTANA	MRS. R S CHOWDHURY MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	
	WITH WP(C)/163/2024	THE NAVODAYA VIDYALAYA SAMITI AND ANR Versus SALMA SULTANA	MRS. R S CHOWDHURY MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	
13	I.A.(Civil)/939/2024 IN WP(C)/6896/2023 (D/O) in WP(C)/6896/2023	SURENDRA NATH GOSWAMI AND 27 ORS Versus UNION OF INDIA AND 3 ORS	MS S SHARMA	MR H K DAS (AMICUS CURIAE) DY.S.G.I. SC, KVS

14	I.A.(Civil)/1113/2024 CAVT. NO.006620/24,N CAVT./66/2024 in WA/1523/2024	THE STATE OF ASSAM Versus BILAYET HUSSAIN	MR. N J KHATANIAR SC, EDU	DR. B AHMED MR K UDDIN MR. A K AZAD MR M HUSSAIN FOR CAVEATOR
	WITH WA/1523/2024 (Filing Number)	State Of Assam Secretary To The Gov Of Assam Versus Bilayet Hussain F	MR. NAYAN JYOTI KHATANIAR	
15	I.A.(Civil)/1116/2024 in WA/4225/2024	WILLIAMSON MAGOR EDUCATIONAL TRUST AND 2 ORS Versus THE UNION OF INDIA AND 2 ORS	MS. S SARMA MS D DEORI	DY.S.G.I.
	WITH WA/4225/2024 (Filing Number)	WILLIAMSON MAGOR EDUCATIONAL TRUST AND 2 ORS Versus THE UNION OF INDIA AND 2 ORS F	MS. S SARMA	
16	I.A.(Civil)/1117/2024 in PIL/18/2024	AJIT KUMAR SAHARIA AND 9 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR R K MOUR MR. D SARMA MR P DAS MR K J PATHAK MS N BARUAH	SC, P AND R.D. GA, ASSAM SC, ASEC SC, FINANCE
	WITH PIL/18/2024	AJIT KUMAR SAHARIA AND 9 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR R K MOUR MR. D SARMA MR P DAS MR K J PATHAK MS N BARUAH	SC, P AND R.D. GA, ASSAM SC, FINANCE SC, ASEC
- FOR FRESH ADMISSION WITH STAY/BAIL -				
17	C.Ex.App./2/2024	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus M/S HI-TEC MEDICAL AND SURGICAL PRODUCTS A-2 AND A-9	MR. S C KEYAL	
	WITH I.A.(Civil)/816/2024 in C.Ex.App./2/2024	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus M/S HI-TEC MEDICAL AND SURGICAL PRODUCTS A-2 AND A-9	MR. S C KEYAL	
18	WA/5/2024	NIBON CHANDRA DAS AND 27 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, P H E
19	WA/59/2024	STATE OF ASSAM AND OTHERS Versus SHEIKH MD.SAIDUL ISLAM AND 4 ORS	MR. D NATH SR. GA, ASSAM	MR G SARMA MR. K R PATGIRI (r-1) MS. D. DEVI (r-1)
20	WA/116/2024	AMZAD HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM SC, SEC. EDU.
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
21	WA/267/2023	BAPAN SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. S SUTRADHAR	SC, SEC. EDU. SC, FINANCE DEPTT.
22	WA/117/2024	DR. AMIT SWARNAKAR Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.K PAUL MR D K DEY MR.J P CHAUHAN MS. R VERMA	SC, APSC SC, HEALTH
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
23	WA/199/2022	AJIT KUMAR DAS Versus STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	GA, ASSAM MS. M BHATTACHARJEE (r-3,4) MS. P DASGUPTA (r-3,4)

24	WA/293/2022	PARTHA SARATHI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
	WITH I.A.(Civil)/3086/2022 in WA/293/2022	PARTHA SARATHI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
25	PIL(Suo Moto)/3/2023 FIXED	IN RE-FORESTS DIVISIONS OF ASSAM Versus THE STATE OF ASSAM AND ANR.	SC, GHC	MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA AG, ASSAM
26	PIL/31/2023	HASIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MR. B P BORAH, INTERVENOR GA, ASSAM MR. S SARMA, Sr. ADVOCATE (R-4) MR. J DEKA (R-4) MR. T K BHUYAN (R-4) MR. S K DEKA (R-4) MR. C TALUKDAR (R-4) MR. A GAUTAM (R-4)
27	WA/74/2023	NIRAB CHANDRA ADHIKARY Versus UNION OF INDIA AND 5 ORS.	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, HIGHER EDU GA, ASSAM MR. D GOGOI (R-6) MR. S S ROY (R 1 and 3) DY.S.G.I. SC, FINANCE
28	WA/193/2023	UTTAM KUMAR SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. B RAHMAN	GA, ASSAM SC, PWD SC, REVENUE
29	WA/246/2023	PASHAN ALI AND 11 ORS. Versus THE STATE OF ASSAM AND 8 ORS. E	MR S BORTHAKUR MR SAURADEEP DEY MR S A BARBHUYAN MR. B HUSSAIN	MR. P J SAIKIA, SR. ADV (r-5 to 9) MR. J I BORBHUIYA (r-4) MR. L MOHAN (r-4) MRS. K H CHOUDHURY (r-4) MS M NIROLA (r-5 to 9) SC, SEC. EDU.
30	WITH WA/332/2022	SHYAM SUNDER BORAH AND 4 ORS. Versus THE STATE OF ASSAM 4 ORS.	MS M NIROLA	SC, SEC. EDU.
31	WP(C)/7135/2023	M/S BARUAH CC BLOCK INDUSTRY AND ANR. Versus STATE BANK OF INDIA AND 2 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. K K NANDI (R-1 TO 3) MS S DEY (R-1 TO 3) MISS. R. DAS (R-1 TO 3)
32	WA/63/2024	MANESWAR BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. D P BORAH MR U GHOSH	SC. BTC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
33	WA/138/2019	SRI NIRMAL DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRAVARTY MS THUYEKHRULU	SC, HIGHER EDU
	WITH I.A.(Civil)/901/2024 in WA/138/2019	SRI NIRMAL DEBNATH Versus THE STATE OF ASSAM AND ORS.	MR. B CHAKRAVARTY	SC, HIGHER EDU
34	WA/316/2022	BITUL NEOG Versus THE STATE OF ASSAM AND 10 ORS. B	MR M H AHMED MS. N SULTANA	GA, ASSAM MR. P P DUTTA (R6 TO 11) MS P SARMA (R6 TO 11)
35	PIL(Suo Moto)/6/2023	XXXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA, SR. ADVOCATE MR. U K NAIR	MR. S BORTHAKUR, SC, MISING AUTONOMOUS COUNCIL R-3
36	WA/41/2024 FIXED, WITH WP(C)/802/2024 (D/O)	MOKBUL HOSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR K UDDIN MR. S R BARBHUIYA	SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
21)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
22)	MR. R C PAUL	18-04-2024	To	20-04-2024
23)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
25)	MR. B D DEKA	18-04-2024	To	22-04-2024
26)	MR. D GOSWAMI	14-04-2024	To	19-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Friday, 19th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5679/2019	KRISHNA BOTI RAY @ KRISHNAMATI ROY Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/210/2020 WITH LCR	IZZAT ALI @ IJJAT ALI @ EZOT ALI AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/276/2020 WITH LCR	GITA RANI NAMASUDRA @ GITA RANI BISWAS Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/277/2020 WITH LCR	MD. KALA CHAND AKAND Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/313/2020 WITH LCR	ASHA SAHU Versus THE UNION OF INDIA AND 3 ORS	MR. R SARMA MR. M K DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/465/2020 WITH LCR	SAMSER ALI @ MD. SAMSER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. K H KHANDAKAR MR. K M HASSAN MS M Z SHAMIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/477/2020	BAELA KHATUN @ BAILA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/489/2020 WITH LCR	FIROZA KHATUN @ FIROJA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. M SAIKIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	WP(C)/492/2020 WITH LCR	JOHURA KHATOON @ JAHHURA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED A M I RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/494/2020	MANOWARA BEGUM Versus UNION OF INDIA AND 7 ORS	MR. A K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/610/2020 WITH LCR	JOYNAL ABEDIN @ JAINAL SHEIKH @ JAINALUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/727/2020 WITH LCR	RABIA KHATUN @ RABIJA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/754/2020 WITH LCR	MOKBUL ALI Versus THE UNION OF INDIA AND 5 ORS	A W AMAN MR. S B RAHMAN MR S A BARBHUIYA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/877/2020 WITH LCR	SIRAJ MAHAMMAD Versus THE UNION OF INDIA AND 6 ORS.	MR. R P SARMAH MS S P CHETRY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/1886/2024 FIXED, WITH WP(C)/5079/2019 (D/O)	JAIGUN BIBI @ JOYGUN BIBI @ JOYGUN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
16	WP(C)/2920/2017	THE STATE OF ASSAM and ANR. Versus HARUSH ALI LASKAR	MR.B N SARMASr. Govt. Advocate, Assam. MR.K C KAYEL(Asstt.S.G.I.)	MR F K R AHMED MR. A RAHMAN
17	WITH WP(C)/2648/2017	STATE OF ASSAM and ANR. Versus MANIK UDDIN BARBHUIYA	MR.B N SARMA(GA, ASSAM) MR.S C KOYALASSTT. S.G.I.	
18	WP(C)/5120/2017 WITH LCR	MUSTAFA ALI Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH MS.R NEWAR	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/5151/2017 WITH LCR	MANORANJAN SUTRADHAR Versus THE UNION OF INDIA and 4 ORS.	MR.P K DAS MS.S SARMAH MRS.S DEKA	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/5223/2017 WITH LCR	SAYERA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR. A BHATTACHARJEE MR. N G KUNDU MR G DEKA MR. P K R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/6276/2017 WITH LCR	DIPALI LAHIRI @ DIPALI SAKAR Versus THE UNION OF INDIA and 3 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS. A DAS MS. U NANDA	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/6406/2017 WITH LCR	KRISHNA DEB NATH Versus THE UNION OF INDIA and 3 ORS.	MR.S NATH MS.C MEDHI MR.S N D NATH	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/6411/2017 WITH LCR	BINOY DEB NATH Versus THE UNION OF INDIA and 3 ORS.	MR.S NATH MR.S N DEV NATH	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/6422/2017 WITH LCR	MUSSTT. RAHIMA KHATUN Versus THE UNION OF INDIA and 6 ORS	MR. A ROSHID MR. M U MONDAL MR. M HUSSAIN	GA, ASSAM ASSTT.S.G.I.
25	WP(C)/6482/2017 WITH LCR	SABURJAN NESSA @ SOBURA KHATUN Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MS.A KAUSHAR MD.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.

26	WP(C)/6484/2017 WITH LCR	NIBARAN BISWAS Versus THE UNION OF INDIA and 6 ORS	MR.K LAHKAR	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/6566/2017 WITH LCR	HELAL UDDIN @ HELLAL ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.A KALAM	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/7338/2017 WITH LCR	HABEL UDDIN @ HABEL SHEIKH @ HABIL ALI Versus THE UNION OF INDIA and 3 ORS.	MR.H A AHMED MR.R ALI MS.F Y HUSSAIN MS.R PEGU	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/7464/2017 WITH LCR	MD. ABDUL BARIK @ MD. BARIK @ WARAK @ ABDUL BARAK Versus THE UNION OF INDIA and 9 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R. 2 to 10.) ASSTT.S.G.I.(R. 1.)
30	WP(C)/7709/2017 WITH LCR	MUSSTT. UZUBA BEGUM @ AJUFA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.J U AHMED MR.A R SIKDAR	GA, ASSAM(R2-4) ASSTT.S.G.I.R1
31	WP(C)/7722/2017 WITH LCR	MUSST. FALANY NESSA Versus THE UNION OF INDIA and 3 ORS.	MR.B HUSSAIN MR.D C BARUAH MR. S ALAM	GA, ASSAM ASSTT.S.G.I.
32	WP(C)/2307/2018 WITH LCR	MINARA KHATOON @ MINARA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. A KHANIKAR	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
33	WP(C)/2403/2018 WITH LCR	HASINA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
34	WP(C)/2937/2018	RABINDRA CH. SHILL @ RABINDRA CH. SHEEL Versus THE UNION OF INDIA AND 5 ORS.	MR. A GOGOI MR. M BARUAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
35	WP(C)/3127/2018	JIBEN DEBNATH Versus THE UNION OF INDIA AND 6 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	WP(C)/3493/2018	SAN BANU @ SANBANU KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MS. A BORUAH MR. M DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
37	WP(C)/5507/2018 WITH LCR	EBRAHIM ALI @ IBRAHIM ALI Versus THE UNION OF INDIA AND 5 ORS	MS C MEDHI MR. S NATH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
38	WP(C)/8228/2018	JUMA DAS Versus THE STATE OF NAGALAND AND 11 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, NAGALAND
39	WP(C)/2867/2021 WITH LCR	MD. ABDUL JOLIL @ ABDUL JALIL @ ABDUL JALIL MIYA @ A JALIL MIYA Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
40	WP(C)/6524/2021 WITH LCR	BAILA KHATUN @ BAYIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. N J DUTTA MR N AHMED MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
21)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
22)	MR. R C PAUL	18-04-2024	To	20-04-2024
23)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
25)	MR. B D DEKA	18-04-2024	To	22-04-2024
26)	MR. D GOSWAMI	14-04-2024	To	19-04-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 19th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE KALYAN RAI SURANA****COURT NO: 7****[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Cont.Cas(C)/169/2024	SUDHANG KUMAR BRAHMA Versus AKASH DEEP AND 2 ORS.	MR B CHOUDHURY MR. K P PATHAK MR. D GOGOI MR BHARGAV DAS	
2	WP(C)/2103/2024 CAVT. NO.02812/024,	SANKAR GHATWAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. S BANIK SC, EXCISE DEPTT. FOR CAVEATOR SC, AGRI. DEPARTMENT
3	WP(C)/2106/2024	ARUP GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BARUAH MR W TERON MS S K GUPTA	
<u>ORDER NO STEPS</u>				
4	Cont.Cas(C)/198/2021	HABIBUR RAHMAN Versus SMT. MONALISA GOSWAMI AND 3 ORS	MR. B RAHMAN	
5	WP(C)/1178/2024	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
6	I.A.(Civil)/842/2024 in WP(C)/1699/2023	IMDADUL HUSSAIN, Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	SC, WATER RESOURCE
	WITH WP(C)/1699/2023	IMDADUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	SC, WATER RESOURCE
<u>ADMISSION</u>				
7	WP(C)/2245/2016 CAVT. NO. 313/2016	BHURAMARA MEEN BEBOSAI SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM and 9 ORS.	MR.J AHMED MD.I ALI MR.S ISLAM MS.P HUSSAIN	SC, CO-OP. GA, ASSAM MR.A SARMA(R-10) MR.U CHOUDHURY(R-10) FOR CAVEATOR MRM P GOSWAMI
8	WP(C)/6224/2018	NAZMUL KHAN AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B

	WITH I.A.(Civil)/1211/2020 in WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. Versus NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY
9	WP(C)/8848/2019	PHENIX PROPERTIES LTD. Versus THE STATE OF ASSAM AND 10 ORS.	MR B D DAS MR H K SARMA MR. K H KHANDAKAR	MS M HAZARIKA (R4, R5) GA, ASSAM MR D KHAN (R4, R5) SC, SEBI
10	WP(C)/4793/2021 FIXED	THE GAUHATI MAZDOOR CO-OPERATIVE SOCIETY LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA MR. M SAHEWALLA	MR. B K DAS (R-1,2,3,4,5) SC, RAILWAY
11	WP(C)/3081/2022	SIRAJUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, AG SC, IRRIGATION
12	WP(C)/3957/2022 B/O	SAMSUL TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MS. N SULTANA	GA, ASSAM SC, P H E SC, ELECTION COMMISSION. SC, HEALTH
13	WP(C)/8423/2022 B/O	KHAYER UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
14	WP(C)/686/2023	BABUL NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. B D DEKA MR. M P SARMA MR. A PHUKAN MS S SARMA HAZARIKA	GA, ASSAM SC, FOREST
15	WP(C)/934/2023	MANNAT ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK R KHATUN	SC, P AND R.D. GA, ASSAM
16	WP(C)/1627/2023 CAVT. NO.01422/023, WITH LCR (FOUR FILES) WITH I.A.(Civil)/976/2023 in WP(C)/1627/2023	SRI SANKARADEVA NETHRALAYA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. S C KEYAL	GA, ASSAM MR. S DAS FOR CAVEATOR
17	WP(C)/2015/2023	SMT. SWAPNA GOGOI Versus SRI SANKARADEVA NETHRALAYA AND ANR.	MR. S DAS	MR. S C KEYAL GA, ASSAM
18	WP(C)/2636/2023	PCM CEMENT CONCRETE PVT LTD Versus THE UNION OF INDIA AND 3 ORS M/S SAI CONSTRUCTION AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY MR. P DAS MR. A AHMED MS. D GOSWAMI	MS. B SARMA DY.S.G.I. DY.S.G.I.
19	WP(C)/3459/2023 CAVT. NO.05422/023, WITH CAVT. NO. 542/2023	DIBRU PART-I MEEN SAMABAI SAMITI LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE	MRS. U BARUAH (R-5) GA, ASSAM MR S KHOUND (R-5) MS. J DEKA MR D J MEDHI (R-5) MS. A TALUKDAR FOR CAVEATOR
	WITH I.A.(Civil)/1783/2023 in WP(C)/3459/2023	M/S SAIKHOWA SADIYA MEEN SAMABAI SAMITI LTD. Versus DIBRU PART-I MEEN SAMABAI SAMITI LTD AND 6 ORS.	MR. M DUTTA MS S DEV MS N RAI	MR J I BARBHUIYA GA, ASSAM MR D J MEDHI
20	WP(C)/3500/2023	FAIJUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. R C DAS MR S HUSSAIN	GA, ASSAM MR. C. SHIL

21	WP(C)/4547/2023	M/S A TO Z CONSTRUCTIONS AND TRADERS Versus THE STATE OF ASSAM AND 9 ORS	MR. A K PURKAYASTHA MR. S SHARMA	SC, HIGHER EDU SC, COTTON UNIVERSITY GA, ASSAM MR. P D NAIR (R-10) SC, PWD SC, FINANCE GA, ASSAM
22	WP(C)/5001/2023	CHIRANJAN ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BARMAN MR B DAS	GA, ASSAM
	WITH			
23	WP(C)/5211/2023	JOLLY SULTANA BARLASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BARMAN MR B DAS	GA, ASSAM
24	WP(C)/5008/2023	SIDDHARTHA KARMAKAR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM MR. K C ROY (R-5) SC, FOREST
25	WP(C)/5402/2023	KHANDAKAR JIYAU RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. D GOGOI	MR. K GOGOI SC, FOREST
26	WP(C)/5598/2023	M/S KALPANA ELECTRICAL Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. D. DEVI	SC, IRRIGATION SC, PWD SC, FINANCE
27	WP(C)/6214/2023	M/S DEEPAK AND CO. AND ANR Versus UNION OF INDIA AND 4 ORS	MS. B CHOWDHURY	MR G N SAHEWALLA (r-3,4,5) MS N K DEVI (r-3,4,5) MR N ANIX SINGH (r-3,4,5) MR H GUPTA MR M SAHEWALLA (r-3,4,5) MS T J SAHEWALLA (r-3,4,5) DY.S.G.I. SC, I R C T C GA, ASSAM
28	WP(C)/6259/2023	ARPAN DEY Versus THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM
29	WP(C)/7005/2023	M/S BHOGJORA ENTERPRISE Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	MR. N BARUAH (r-1 to 6) SC, I O C
		ORDERS		
30	Cont.Cas(C)/114/2017	M/S HILLS TRADE AGENCIES Versus MR. DIBYAJYOTI SAHARIA and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR R DHAR MR.H BURAGOHAIN(R-2) MS.M BORAH(R-2) MS.R DEKA(R-1) SC, P W D MS.D GOGOI(R-2)
	WITH			
31	Cont.Cas(C)/119/2017	M/S HILLS TRADE AGENCIES Versus MR. AJIT KAKATI and 2 ORS.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR. T C CHUTIA MR R DHAR MR.M MAHANTA(R-1) MR.H BURAGOHAIN(R-2) MS.M BORAH(R-2) MR D K ROY MS. I KAKATI SC, P W D MS.D GOGOI(R-2)
32	WP(C)/7617/2019 FIXED	HEMANTA MORAN Versus THE GOVT. OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, AP SC, FOREST SC, RAILWAY
33	Cont.Cas(C)/490/2020	BANI ROY Versus HABIBUR RAHMAN	MR H BURAGOHAIN MR. B J MUKHERJEE MS R SAHA	MRS. D DAS BARMAN
34	Cont.Cas(C)/228/2021	ASHIK HUSSAIN Versus BORSING RONGPI AND ANR	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	MR. B GOSWAMI (R-1) MS. S CHUTIA (R-1) MR. P KAKATI (R-1)

35	Cont.Cas(C)/275/2021	BAHARUL ISLAM BARBHUIYA Versus KEERTHI JALLI	MR F Z MAZUMDER	
36	Cont.Cas(C)/361/2021	NRIPEN BORA Versus HEMEN DAS	MR. A SARMA L SANGTAM MR H KALITA	MR. K KONWAR
37	Cont.Cas(C)/253/2022	MANIK ALI AND 4 ORS. Versus LEENA KUMARI PAWE AND 2 ORS.	MR. M K CHOUDHURY MR. S HOQUE	MR D KALITA MS. K PHUKAN (R-1) MR. D NATH
	WITH			
38	WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR S HOQUE	GA, ASSAM SC, REVENUE
39	Cont.Cas(C)/106/2023	ASHIM AGARWALLA Versus PABAN KR. BARTHAKUR AND 4 ORS.	MR. D K JAIN	MR S M T CHISTIE MR R M DAS (R-3,4,5,2) MR. C SHARMA (R-3,4,5,2) D JAIN (R-3,4,5,2) P. NAIDING (R-3,4,5,2)
40	Cont.Cas(C)/287/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus MRIDUL DAS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. H G HAZARIKA	
41	Cont.Cas(C)/344/2023	BISHURAM CHAUHAN Versus CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	
42	Cont.Cas(C)/454/2023	ANSUMWI NARZARY Versus AKASH DEEP AND ANR	MR. A BORO MR. D THAOSEN H. DAIMARY	MR. D SAIKIA (R-1,2) MS. R B BORA (r-1,2) MR. S BORA (r-1) MR. R K MUSHAHARY (R-2)
43	Cont.Cas(C)/455/2023	ANSUMWI NARZARY Versus AKASH DEEP AND ANR	MR. A BORO MR. D THAOSEN H. DAIMARY	MR. D SAIKIA (R-2) MS. R B BORA (r-2) MR. S BORA (r-1) MR. R K MUSHAHARY (R-2)
44	Cont.Cas(C)/800/2023	HRISHIKESH TALUKDAR AND 17 ORS Versus MEGHA NIDHI DAHAL, IAS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	
45	WP(C)/6384/2023	BVG INDIA LIMITED Versus UNION OF INDIA AND 5 ORS	MR. A K SAHU MR. S SAHU MS A ROY	MRS. A GAYAN DY.S.G.I.
46	I.A.(Civil)/543/2024 FIXED in WP(C)/3044/2023	PRADIP KR. BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MR. J AHMED MR R A AHMED MR M AHMED	MR. T J MAHANTA MD. S ALOM SC, BTC SC, FOREST
	WITH			
	WP(C)/3044/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	MRS R BEGUM (r-8) GA, ASSAM MR. J AHMED MR R A AHMED (r-8) MR M AHMED (r-8) SC, BTC SC, FOREST
	WITH			
47	WP(C)/3041/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
	WITH			
48	WP(C)/3042/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST

49	WP(C)/1588/2024 FIXED	MADHAB SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM
50	WP(C)/1830/2024 FIXED	SUBIMAL PADUN Versus THE STATE OF ASSAM AND 4 ORS	MR. M BISWAS MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, APDCL MR S DUTTA (R-5) MS. M K SHARMA (R-5)

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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
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6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
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19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
21)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
22)	MR. R C PAUL	18-04-2024	To	20-04-2024
23)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
25)	MR. B D DEKA	18-04-2024	To	22-04-2024
26)	MR. D GOSWAMI	14-04-2024	To	19-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 19th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/7092/2022	ANJANA CHOUDHARY AND 34 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU, MR B GOGOI SC FINANCE (R-5)
WITH 2 WP(C)/6781/2022	SUPRATIM NATH AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	G. GOSWAMI G UDDIN MR H I CHOUDHURY MR B P BORAH MS. P ADHIKARI	SC, ELEM. EDU , MR B GOGOI SC FINANCE (R-5)
WITH 3 WP(C)/7343/2022	NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE
MOTION			
4 WP(C)/6452/2021	CHIMAN TUDU @ MAJI AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	GA, ASSAM SC, BTC SC, REVENUE
5 WP(C)/7288/2021	MOMINA KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MS. S. TODI	GA, ASSAM SC, K A A C
WITH 6 WP(C)/7285/2021	GANESH MALAKAR Versus STATE OF ASSAM AND 5 ORS.	MR H RAHMAN MS P AGARWAL MR B J DAS	GA, ASSAM SC, K A A C
WITH 7 WP(C)/7287/2021	NAJMA BEGUM AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MS. S. TODI	GA, ASSAM SC, K A A C
WITH 8 WP(C)/7290/2021	DUDH NATH YADAV Versus THE STATE OF ASSAM AND 5 ORS.	MS P AGARWAL	GA, ASSAM SC, KARBI ANGLONG
9 Arb.P./17/2024	M/S DEBOJIT ROY Versus UNION OF INDIA AND 5 ORS.	MR. S SAHU MS A ROY	DY.S.G.I.

10	Cont.Cas(C)/194/2024	NIRADA MEDHI Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. W RAHMAN	
11	WP(C)/418/2024	DUI GAON SAMABAI SAMITI AND 79 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, REVENUE
12	WP(C)/1293/2024	LAKHIMPUR DISTRICT SECTION DIVISIONAL N F RAILWAY FREIGHT TRUCK UNION HARMOTI JUNCTION Versus THE UNION OF INDIA AND 10 ORS	MR D SAIKIA MR. B K DAS MR. D BANIA	GA, ASSAM MR. D J DAS (R-1 to 4) DY.S.G.I.
13	WP(C)/1692/2024	APURBA KUMAR BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, FOREST
14	WP(C)/1696/2024 FIXED	SARBAT ALI @ SHARBAT ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	
15	WP(C)/2069/2024	HIMADRI SAHA PODDER Versus THE STATE OF ASSAM AND 30 ORS	MR. T SK	GA, ASSAM SC, NHIDC SC, REVENUE
16	WP(C)/2104/2024	RAJU CHAKRABORTY AND 17 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
17	WP(C)/2108/2024	DEVEN CHANDRA DAS @ DEVEN DAS Versus THE UNION OF INDIA AND 8 ORS	MR R S CHAUHAN MS. D CHAUHAN	SC, NHAI DY.S.G.I. SC, BTC SC, REVENUE
ORDER (STAY VACATING)				
18	I.A.(Civil)/3344/2023 B/O in WP(C)/5043/2023 WITH WP(C)/5043/2023	THE BRANCH MANAGER Versus BOGIDHOLA TEA AND TRADING CO. (P) LTD., AND 2 ORS	MR. P DAS	MR B KAUSHIK
		BOGIDHOLA TEA AND TRADING CO. (P) LTD., Versus THE RESERVE BANK OF INDIA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. P DAS (R- 3,4,5)
19	I.A.(Civil)/3519/2023 FIXED in WP(C)/6117/2023 WITH WP(C)/6117/2023	TAIJUDDIN AHMED, Versus SAKLA M E MADRASSA,	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	MR. A ALI
		SAKLA M E MADRASSA Versus THE STATE OF ASSAM AND 11 ORS.	MR. D P CHALIHA MR. A ALI MR. Y ALI S ALI	GA, ASSAM MR. T AHMED (r-11 and 12)
ORDER NO STEPS				
20	WP(C)/1905/2022	NANDINI DUTTA Versus STATE OF HARYANA AND 6 ORS	MR. D P CHALIHA MR L P SHARMA MD R ALI MS M ROY	MR G JALAN (R-6) MR B DAS (R-6) SC, FINANCE
ORDER (IMPLEADMENT OF PARTY)				
21	I.A.(Civil)/3518/2023 in WP(C)/3161/2023 WITH WP(C)/3161/2023	M/S. VANTAGE POINT COMMUNICATIONS, Versus PUNJAB NATIONAL BANK AND 6 ORS.	MR I S MAZUMDAR	GA, ASSAM SC, PNB
		PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR I S MAZUMDAR (R-5)
ADMISSION				

22	WP(C)/1325/2019	PROMILA HASDA Versus THE STATE OF ASSAM AND 3 ORS.	MS P BARUAH MR. D C C PHUKAN MS. ANNA K P	GA, ASSAM G UDDIN
23	WP(C)/1628/2019	JONAKI BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MRS S BARUAH (R-5) SC, REVENUE SC, NF RLY
24	WP(C)/1206/2022	GITA BALA MUSHAHARY Versus THE UNION OF INDIA AND 2 ORS	MR. B RAMCHIARY MS A RAMCHIARY MS T RAMCHIARY MS. C TALUKDAR	ASSTT.S.G.I. SC, I O C L (R-2 & 3)
25	WP(C)/1351/2022	BIKRAM SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI	GA, ASSAM SC, J M B SC, REVENUE
26	WP(C)/2403/2022	NIKHIL NARAYAN DEB CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	GA, ASSAM
27	WP(C)/3212/2022	AROMA INDIA PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	DR A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. SURAJIT DAS (r-8) GA, ASSAM MR. P P DAS (r-8) SC, INDUSTRIES AND COMMERCE SC, TAXES
28	WP(C)/4354/2022	BODOLAND MODEL TRIBAL EDUCATION SOCIETY Versus THE UNION OF INDIA AND 9 ORS	MR. P K BARMAN MS. U BARUAH MS. P CHUTIA	GA, ASSAM SC, BTC SC, WPT AND BC ASSTT.S.G.I. SC, FINANCE
29	WP(C)/4536/2022	MUBARAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS N BEGOM MR. S AHMED	SC, FOREST
30	WP(C)/4658/2022	SENCOWA BALI CHAPORI BHATI NAMGHAR PORICHA SOMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	GA, ASSAM MR. R CHETRI (r-7,8) MR. N BARMAN (r-7,8) T TIMUNGPI SC, REVENUE
31	WP(C)/5083/2022	GIRIBALA BARMANI Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE SC, FINANCE
32	WP(C)/5097/2022	DIPANKAR RAY Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED	GA, ASSAM SC, FINANCE SC, REVENUE
33	WP(C)/5127/2022	BIMAL CHANDRA DEB AND 54 ORS. Versus THE UNION OF INDIA AND 6 ORS.	DR. B AHMED MR. P K ROYCHOUHDURY (p-1,14) MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	GA, ASSAM MR H GUPTA ASSTT.S.G.I. SC, REVENUE
	WITH			
34	WP(C)/6283/2022	BALAI ROY AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS	DR. B AHMED MR. P K ROYCHOUHDURY (p-2,4) MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	GA, ASSAM MR. A K DUTTA (r-1,2,3,7) SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I.
35	WP(C)/5801/2022	M/S NORTH EAST BUSINESS ENTERPRISES PVT LTD AND ANR Versus IDBI BANK LIMITED AND ANR	MR H BARUAH MR. S NEOG (p-2) MS. S G BARUAH (p-2) MR. B BORGHAIN (p-2) MR B SAIKIA (p-2)	MR. A GANGULY (R1, R2) MR. A DUTTA (R1, R2) MR. A DHANUKA (R1, R2)

36	WP(C)/6193/2022	SHEIKH AHMED HUSSAIN @ AHMED HUSSAIN Versus OIL AND NATURAL GAS CORPORATION LTD. AND 5 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM MR. T DAS (R-1 to 3)
37	WP(C)/6659/2022	NABIN CHANDRA BORAH Versus THE STATE OF ASSAM AND 10 ORS.	MR H BARUAH MR P BORAH	GA, ASSAM SC, GMC SC, PCB
38	WP(C)/7376/2022	M/S JAMES WARREN TEA LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MS. J BORO MR J DAS	GA, ASSAM SC, REVENUE
39	WP(C)/7586/2022	KARAMJIT SINGH AND 56 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS. K DEVI MR. U K NAIR B. M. KALITA MS S A KHALIFA MS. B. BANIA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
WITH				
40	WP(C)/1989/2023	BISWAJYOTI DAS AND 33 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR H K SARMA MRS R DEKA MS B B HUSSAIN	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY, SC, AUWSB MS S MOCHAHARI (R-7) SC, AUWS AND SB SC, FINANCE
WITH				
41	WP(C)/3263/2023	TRAILOKYA KUMAR DAS AND 21 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MS S A KHALIFA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
42	WP(C)/2577/2023 B/O	AINUL HOQUE AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, P AND R.D. GA, ASSAM
43	WP(C)/5368/2023 FIXED	KHAGARU BAISHYA AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR A S SK MR. H A AHMED	GA, ASSAM MR H K SARMA (r-4) SC, REVENUE
44	WP(C)/5677/2023 B/O	CHAIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE M ISLAM	SC, FOREST
45	WP(C)/1599/2024 FIXED	EXIMCORP INDIA PRIVATE LIMITED Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, B I S MR B PATHAK (r-4) MR. K GOGOI MR B HAZARIKA (r-4) MR V KUMAR (r-4) MS M TIWARI (r-4) MR. M SHARMAH (r-4) MR. T NATH (r-4) DY.S.G.I.

ORDERS

46	WP(C)/3498/2022	MANIKHA BORUAH BURAGOHAIN @ MANIKHA BORUAH GOHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka S I AKAND MRS. B KONWAR	MR H SARMA, ADDL. SR GA, ASSAM (R-2 TO 4) MS N BORDOLOI, SC, REVENUE DEPTT., ASSAM (R-1) SC, REVENUE
47	Cont.Cas(C)/62/2023	MUKUL MEDHI AND ANR. Versus GYANENDRA DEV TRIPATHI, IAS AND ANR.	MR. R Deka S I AKAND	MR. D SAIKIA (R1) MS. P R MAHANTA (R1) MR. R BORPUJARI (R1)
48	Cont.Cas(C)/678/2023	ANISUL ALOM LASKAR Versus JAY SHIVANI, IAS AND 2 ORS	MR. K MIRA MR. H A TALUKDAR	MR. K KONWAR (r-1) MR S DUTTA (R-1)

49	WP(C)/3101/2023	ASHRAFUL ISLAM Versus THE STATE OF ASSAM AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR. A C SARMA MR. J HANDIQUE MR G BHARADWAJ (R-12) MR N BRAHMA MR N BRAHMA
50	WP(C)/3723/2023	ALL DARRANG DISTRICT MAIMAL DEVELOPMENT ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC
51	WP(C)/6104/2023	RAHAMAT ALI Versus THE STATE OF ASSAM AND 5 ORS	MD. I HUSSAIN H M S ELAHI	SC, P AND R.D. GA, ASSAM
52	Cont.Cas(C)/80/2024	NAYANJYOTI KHATANIAR Versus RAJ CHAKRABORTY AND 3 ORS.	MR. M DAS P BORAH	MR. R DHAR (r-1) MS TOSHISENLA (r-1) A LONGKUMER (r-1)
53	Cont.Cas(C)/88/2024	RAJEN NATH AND ANR Versus GYANENDRA DEV TRIPATHI AND 2 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. D SAIKIA (r-1,3) MS. P R MAHANTA (r-1,3) MR. R BORPUJARI (r-1,3)

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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
21)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
22)	MR. R C PAUL	18-04-2024	To	20-04-2024
23)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
25)	MR. B D DEKA	18-04-2024	To	22-04-2024
26)	MR. D GOSWAMI	14-04-2024	To	19-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,19th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH

ITEM NO. 27(CRL.A.(J) 52/2020) IN THE REGULAR HEARING CAUSELIST LISTED BEFORE THE SPECIAL DIVISION BENCH HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/297/2022 in Mat.App./1139/2022	XXXXXXX Versus XXXXXXX	MR. N H MAZARBHUIYAN MR. P K DEKA MR. M H SAIKIA MR. R. KARIM MR. N I MAZARBHUYAN	MR. P K DEKA MR. P DAIMARY
	WITH Mat.App./1139/2022 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. N H MAZARBHUIYAN	
2	CRL.A(J)/117/2023 0 Y 10 M 1 D :WITH OFFICE NOTE, LCR 3 FILES, FIXED	MUNU NAIDING Versus THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
	WITH I.A.(CrI.)/990/2023 in CRL.A(J)/117/2023	MUNU NAIDING Versus THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
3	CrI.A./369/2023 0 Y 8 M 20 D :WITH OFFICE NOTE, LCR 4 FILES, FIXED	MOHUR UDDIN @ MOHURUDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR R ALOM MR. A AHMED MR. I U CHOWDHURY MR. L MIAH	MR J HUSSAIN (R-2) MR. F A HASSAN (R-2) PP, ASSAM
	WITH I.A.(CrI.)/926/2023 in CrI.A./369/2023	MOHUR UDDIN @ MOHURUDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR R ALOM MR. A AHMED MR. I U CHOWDHURY MR. L MIAH	PP, ASSAM
4	I.A.(CrI.)/846/2023 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2, FIXED in CrI.A./342/2022	SAIMUDDIN SK Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM

	WITH CrI.A./342/2022	SAIMUDDIN SK Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
5	I.A.(CrI.)/1282/2023 WITH LCR 3 FILES, FIXED in CrI.A./483/2023	JUN ALI @ MD. JUN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	PP, ASSAM
	WITH CrI.A./483/2023	JUN ALI @ MD. JUN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	PP, ASSAM
6	I.A.(Civil)/1968/2023 in Mat.App./8001/2023	XXXXXXX Versus XXXXXXX	MR SISHIR DUTTA MS S MOCHAHARI MR. SIDHANT DUTTA	MS. K PHUKAN (LEGAL AID COUNSEL)
	WITH Mat.App./8001/2023 (Filing Number)	XXXXXX Versus XXXXXX	MR SISHIR DUTTA	
7	I.A.(Civil)/3807/2023 in Mat.App./15051/2023	XXXXXXX Versus XXXXXXX	MR G DAS	MS B.SINHA
	WITH Mat.App./15051/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR G DAS	
8	CRL.A(J)/1/2024 WITH OFFICE NOTE, FIXED	SUBRATA BARUAH @ PINKU BARUAH Versus THE STATE OF ASSAM		PP, ASSAM
9	CRL.A(J)/2/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED	IZZAT ALI Versus THE STATE OF ASSAM	MR. N K BARUAH (AMICUS CURIAE)	PP, ASSAM
10	CRL.A(J)/5/2024 WITH OFFICE NOTE, FIXED	KABANG MURA Versus THE STATE OF ASSAM		PP, ASSAM
11	CRL.A(J)/6/2024 WITH OFFICE NOTE, FIXED	KOLIRAM MUDOI Versus THE STATE OF ASSAM		PP, ASSAM
12	CRL.A(J)/7/2024 FIXED	RATAN BASUMATARY Versus THE STATE OF ASSAM	MR. A. BHATTACHARYA (AMICUS CURIAE)	PP, ASSAM
13	CRL.A(J)/8/2024 WITH OFFICE NOTE, FIXED	DEEPJYOTI DEKA @ PUSKU Versus THE STATE OF ASSAM		PP, ASSAM
14	CRL.A(J)/19/2024 WITH OFFICE NOTE, LCR 5 FILES, FIXED	MD. TAYAB ALI Versus THE STATE OF ASSAM AND ANR. H	MR. U CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/172/2024 in CRL.A(J)/19/2024	MD. TAYAB ALI Versus THE STATE OF ASSAM AND ANR. H	MR. U CHOUDHURY	PP, ASSAM
15	I.A.(CrI.)/93/2024 WITH OFFICE NOTE, FIXED in CrI.A./562/2024	AMURUN NESSA BARBHUIYA @ AMIRUN NESA Versus ABDUL MALIK BARBHUIYA @ MANIK AND 9 ORS.	MR. U N CHATTRY MR. O LASKAR	MR. N H BARBHUIYA (r-1 TO 9) MS. N.A. LASKAR (r-1 TO 9 MS. S. DEY (r-1 TO 9 PP, ASSAM

WITH[Crl.A./562/2024](#)

(Filing Number)

AMURUN NESSA BARBHUIYA @ AMIRUN NESA MR. O LASKAR

Versus

ABDUL MALIK BARBHUIYA @ MANIK AND 9 ORS A

16 [I.A.\(Crl.\)/192/2024](#)
WITH OFFICE NOTE, FIXED
in Crl.A./11202/2023

TARUN RABHA @ TAUKEYWAY HAZOWARY @ TAKOI MS. T SOM MR. P TELI

PP, ASSAM

Versus

THE STATE OF ASSAM AND ANR.

WITH[Crl.A./11202/2023](#)

(Filing Number)

TARUN RABHA @ TAUKEYWAY HAZOWARY @ TAKOI MS. T SOM

Versus

THE STATE OF ASSAM AND ANR. B

WITH[I.A.\(Crl.\)/11203/2023](#)

(Filing Number)

TARUN RABHA @ TAUKEYWAY HAZOWARY @ TAKOI MS. T SOM

Versus

THE STATE OF ASSAM AND ANR. B

HEARING17 [CRL.A\(J\)/88/2019](#)
13 Y 7 M 2 D :WITH LCR 5 FILES,
P.B.-2UTTAM DIBRA
Versus
THE STATE OF ASSAMMR. NURUL HASAN,
AMICUS CURIAE

PP, ASSAM

18 [Crl.A./207/2020](#)
8 Y 11 M 29 D :WITH LCR 5 FILES,
P.B.-2SRI DHAN BAHADUR DORJEE
Versus
THE STATE OF ASSAM AND ANRMR. A CHAMUAH, LEGAL
AID COUNSEL
MS. R DUTTA
MS. K DAS

PP, ASSAM

19 [CRL.A\(J\)/36/2022](#)
11 Y 11 M 13 D :WITH LCR 5
FILES, P.B.-2DULAL TANTI
Versus
THE STATE OF ASSAMMR. N HASAN, AMICUS
CURIAE

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
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14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
21)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
22)	MR. R C PAUL	18-04-2024	To	20-04-2024
23)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
25)	MR. B D DEKA	18-04-2024	To	22-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,19th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2107/2024	MITRA CHAKRABORTY (KANU) Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BARUAH MR. R J DAS	GA, ASSAM SC, GHC
ADMISSION				
2	WP(C)/7101/2021 FIXED	KARABI PATOWARY BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR S DIFUSA MR N RAY MR. P J DAS	GA, ASSAM SC, G.H.C
3	WITH WP(C)/7425/2022 WITH LCR	LACHIT DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	GA, ASSAM GHC
4	Crl.Pet./1239/2023 B/O	KISHALAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR. R MAJUMDAR MR. A M BARBHUIYA MS. J GHOSH MS A BEGUM	PP, ASSAM
5	WP(C)/4256/2023 FIXED	DIBYA JYOTI BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. M SARMA MR. D J DAS N GAUTAM	GA, ASSAM MS SABINA AHMED SC, GHC
6	WP(C)/7378/2023 FIXED	M/S BRAHMAPUTRA TELEVISION NETWORK Versus THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. K MOHAMMED MS S SHARMA	SC, GST DY.S.G.I.
7	WP(C)/1393/2024 FIXED	ANJU PRASAD Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, GHC
ORDERS				
8	I.A.(Crl.)/652/2023 WITH OFFICE NOTE, LCR 4 FILES in CRL.A(J)/90/2023	ANOWAR HUSSAIN @ KAIF Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
	WITH CRL.A(J)/90/2023	ANOWAR HUSSAIN @ KAIF Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM

9	I.A.(Civil)/1126/2024 FIXED in WP(C)/1009/2024	THE GAUHATI HIGH COURT AND ANR Versus GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ORS	MR. T J MAHANTA MR. A BORUA	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA
	WITH WP(C)/1009/2024	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	GA, ASSAM SC, FINANCE SC, GHC
10	WP(C)/1266/2024	ANANDA CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MS. S BORO MR B PAUL P JHA	SC, GHC
HEARING				
11	I.A.(CrI.)/505/2023 WITH LCR 4 FILES, FIXED in CrI.A./212/2023	AKASH BHUMIJ Versus THE STATE OF ASSAM AND ANR.	MR I HASSAN	PP, ASSAM
	WITH CrI.A./212/2023	AKASH BHUMIJ Versus THE STATE OF ASSAM AND ANR.	MR I HASSAN	MR. B K DAS (R-2) MR H P GUWALA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
21)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
22)	MR. R C PAUL	18-04-2024	To	20-04-2024
23)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
25)	MR. B D DEKA	18-04-2024	To	22-04-2024
26)	MR. D GOSWAMI	14-04-2024	To	19-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 19th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/3730/2023 B/O	BIPIN CHANDRA KALITA Versus THE UNION OF INDIA AND 3 ORS	MR. M KALITA MR M SARMA MR. N M DAS MR. J HATIMURIA	MR. B DEKA DY.S.G.I. SC, HEALTH
MOTION				
2	WP(C)/5109/2023	KHIRUD BORUAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	SC, ELEM. EDU GA, ASSAM SC, AG
3	WP(C)/6976/2023	MD INTAZ ALI Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	SC, ELEM. EDU SC, BTC
4	WP(C)/765/2024 FIXED	ANIMA BHARALI Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA	SC. A.S.H.B.
5	WP(C)/838/2024 FIXED	MAMONI BARUAH Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. U NANDA MR. A K DAS MS. S. CHANDA	MR. A K DUTTA SC, L G B R I M H DY.S.G.I.
6	WP(C)/1219/2024 FIXED	AJIT KARMAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM MS. M D BORAH (SC, CO- OPERATION DEPT.)
7	WP(C)/1714/2024 FIXED	MD. NABAB ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS MS M.CHAKRABORTY	SC, CO OP GA, ASSAM SC, FINANCE

8	WITH Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 10 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
9	WITH Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)
10	WITH Cont.Cas(C)/463/2018	HASEN ALI SHEIKH AND 3 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
11	WITH Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
	WITH I.A.(Civil)/3588/2022 in Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED
12	WITH WP(C)/404/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
	WITH I.A.(Civil)/703/2024 in WP(C)/404/2020	KABUL BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS	SC, CO OP MS. D S NEOG, SC CO OPERATION DEPTT MR. B CHOUDHURY SC, FINANCE

13	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
14	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
15	WITH Cont.Cas(C)/221/2023	PHULENDRA NARAYAN KONWAR AND ANR Versus ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
16	WITH Cont.Cas(C)/323/2023	MD. ABUL HUSSAIN Versus B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA
17	WP(C)/2110/2024	TANDRALI RAY Versus THE STATE OF ASSAM AND 8 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, SEC. EDU. SC, BTC SC, FINANCE
ORDER (IMPLEADMENT OF PARTY)				
18	I.A.(Civil)/329/2024 in WP(C)/539/2023	DWIPENDRA NATH SARMA AND 12 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R SINGHA	SC, ELEM. EDU SC, AG
	WITH WP(C)/539/2023	DWIPENDRA NATH SARMA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR R SINGHA MISS. M BORAH MS S PATOWARY	SC, ELEM. EDU SC, AG
ADMISSION				
19	WP(C)/730/2020 FIXED	EX-S/350347, HAV/CIPH MAHA SINGH KHATRI Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MRS. A GAYAN MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
20	WP(C)/4535/2021	DR. DIPANKARA DEVEBRATA Versus STATE BANK OF INDIA AND 9 ORS	MR. J I BORBHUIYA MR. P P DUTTA MRS. B TALUKDAR MR. D SARAF MR. S S GUPTA MR T GOGOI MR P AGARWAL MS P SARMA	MR. H BURAGOHAJAIN (R-1 TO 9)
21	WP(C)/5941/2021 FIXED	MAHENDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, ASSAM SC, AG MR H K DAS (SC, GHC) MR. S K MEDHI (r-2) SC, FINANCE
22	WP(C)/6816/2021	MAJOR RAM LOCHAM Versus OIL AND NATURAL GAS CORPORATION LIMITED AND 5 OTHER	MR. A CHETIA MR R HOQUE MS A P KAKOTY MR. PRAN BORA	MR. M K DAS
23	WP(C)/7204/2021	BIMAL HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS	MR DEBA KUMAR DAS MS. P BHUYAN MR. A ALAM MR. M ALAM	GA, ASSAM SC, AG MR. S K MEDHI (r-4,5,6) SC, TREASURY
24	WP(C)/3722/2022	BIPIN CHANDRA BORAH Versus THE OIL AND NATURAL GAS CORPORATION LIMITED AND 6 ORS	MR S BORTHAKUR MR. D GOGOI	MR. B K DAS MR H P GUWALA

25	WP(C)/4833/2022	ABC 103 SURHAB ALI Versus THE STATE OF ASSAM AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM
26	WP(C)/5272/2022	LILIMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS	SC, ELEM. EDU SC, AG
27	WP(C)/5743/2022 FIXED	SABEN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE
28	WP(C)/245/2023 FIXED	NIYAZ AHMED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR S HOQUE	GA, ASSAM SC, AG SC, PWD SC, FINANCE
29	WP(C)/626/2023	PREMANANDA RAY AND 119 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD A HUSSAIN MR. A S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
30	WP(C)/711/2023	RAKHAL CHAKLADER AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R GOSWAMI DR. N BAROOAH MR. H KALITA MR. H KALITA MS S DAS MS. U BHATTACHARYYA	MR A R BHUYAN (R5) MR N Z CHOUDHURY (R5) MR N A MAZARBHUIYA (R5) MRS. J BEGUM (R5) SC, SEC. EDU. SC, FINANCE
31	WP(C)/1435/2023	LILADHAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR J. E. SARKAR	SC, AG (A AND E) GA, ASSAM SC, FINANCE
32	WP(C)/1741/2023 FIXED	PRAFULLA BORAH Versus THE TEZPUR UNIVERSITY AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	MR. K GOGOI DY.S.G.I.
33	WP(C)/1891/2023	AMBIA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, CO OP GA, ASSAM SC, AG SC, FINANCE
34	WP(C)/1935/2023 FIXED	JOGEN BORUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, HIGHER EDU SC, AG SC, FINANCE
35	WP(C)/3924/2023	THE KHADI BOARD RETIRED EMPLOYEES ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS S SARMA HAZARIKA	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE DEPPTT. (R- 1 & 3)- MR. P K MUNIR, SC, KHADI & VILLAGE INDUSTRIES BOARD, (R-4 & 5) SC, FINANCE
36	WP(C)/4356/2023	BISWAJIT DEY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
37	WP(C)/4429/2023 B/O	PRABENDRA CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG MR. S K MEDHI SC, FINANCE
38	WP(C)/5493/2023	NILOY DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MRS. R MAHANTA	SC, SEC. EDU. SC, FINANCE DEPTT.
39	WP(C)/5578/2023	PINUEL BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE
40	WP(C)/6242/2023 FIXED	DEEPAK RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H K DAS MR N K SARMA	GA, ASSAM SC, AG
41	WP(C)/293/2024	ATUL TIMUNG Versus THE STATE OF ASSAM AND 2 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM MR B GOGOI (SC, GAD)

42	WP(C)/685/2024 FIXED	PULIN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA	SC, FINANCE DEPTT. SC, P H E
43	WP(C)/1171/2024	PARTHA PRATIM DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HEALTH SC, FINANCE
44	WP(C)/1613/2024 FIXED	JAYANTA BORA AND 38 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. H R DAS O ASSUMI	SC. AGRICULTURE
ORDERS				
45	WP(C)/6583/2016 FIXED	PAWAN KUMAR TIWARI Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MS.R DEKA MS.R M DEKA MR.J PATOWARI MS.R KAKATI	MR. S K MEDHI ASSTT.S.G.I.
WITH				
46	WP(C)/8036/2017	PAWAN KUMAR TIWARI Versus THE UNION OF INDIA and 11 ORS.	MS.T KALITA MSB DEVI MS.S SARMA MS.G GOSWAMI	MR. B DEKA ASSTT.S.G.I.
47	WP(C)/1746/2021	KALIRAM BORO Versus LANGPI DEHANGI RURAL BANK AND 4 ORS	MR. K BORUAH MR. M ALOM	MS S MOCHAHARI (R-5) MR S DUTTA MR. S DUTTA
48	WP(C)/4971/2022	BHUPENDRA NATH Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
49	WP(C)/5643/2022	SMTI KUNJA SONOWAL Versus THE STATE OF ASSAM AND 3 ORS.	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
WITH				
50	WP(C)/5280/2022	HEMENDRA BAGLARI AND 2 ORS. Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	GA, ASSAM MR A SHARMA, SC, APTDCL SC, WPT AND BC SC, FINANCE
WITH				
51	WP(C)/2094/2023	JYOTCHNA BORO Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. D SONOWAL MR. R A CHOUDHURY	SC, WPT AND BC SC, FINANCE
52	WP(C)/6496/2022	MD. OSMAN ALI MIAH Versus THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	GA, ASSAM SC, AG SC, SEC. EDU.
53	Review.Pet./51/2024 IN WP(C)/2097/2017(D/O)	UNION OF INDIA AND ORS Versus RAJA PRASHAD	MR. G PEGU	
54	Review.Pet./53/2024 IN WP(C)/7388/2023 (D/O)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR Versus PHUKAN CHANDRA TALUKDAR AND ORS	MR. P N GOSWAMI MR. S P SHARMA	
55	I.A.(Civil)/1086/2024 in WP(C)/3088/2020	FAIZUL ISLAM BHUYAN, Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM SC, FINANCE DEPTT.
WITH				
	WP(C)/3088/2020	FAIZUL ISLAM BHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR B GOGOI MS. M.D. BORA, SC, W M D (R2-R7) SC, FINANCE DEPTT.
56	I.A.(Civil)/1098/2024 in WP(C)/3400/2022	DIRECTOR GENERAL Versus UNION OF INDIA AND 5 ORS.	MR. A K DUTTA	MR. R MAZUMDAR

WITH
[WP\(C\)/3400/2022](#)

DR. SHAILENDRA KUMAR
Versus
UNION OF INDIA AND 5 ORS.

MR. R MAZUMDAR
MRS P RAI
MR H BEZBARUA
MS. S. SAIKIA
B SARMA

MR. A K DUTTA
ASSTT.S.G.I.

57 [WP\(C\)/1452/2024](#)
FIXED

MATILAL BASUMATARY
Versus
THE STATE OF ASSAM AND 6 ORS

MR. A K HUSSAIN
MR. B HUSSAIN

SC, REVENUE AND
DISASTER MANAGEMENT
DEPT
SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
21)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
22)	MR. R C PAUL	18-04-2024	To	20-04-2024
23)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
25)	MR. B D DEKA	18-04-2024	To	22-04-2024
26)	MR. D GOSWAMI	14-04-2024	To	19-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 19th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/44/2024	MRIDULA KALITA AND ANR Versus CHAMPA RAM DEKA AND 3 ORS	MR M AHMED A. K. KANU	
2	CRP(IO)/122/2024 B/O	ABDUL AZIZ AND 2 ORS. Versus MONOWARA KHATUN AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM
3	CRP(IO)/128/2024	HIFJUR RAHMAN LASKAR AND ANR Versus SOROF UDDIN LASKAR AND 7 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	
4	AB/1019/2024	SAMAR NANDI Versus THE STATE OF ASSAM	MR. K P PATHAK MR. D GOGOI MR. R BORA	PP, ASSAM
ORDER NO STEPS				
5	I.A.(Civil)/476/2023 FIXED in RSA/9584/2020	MUSST. FULJAN BIBI BUGUM AND ANR. Versus ON THE DEATH OF MD. ABDUL KHALEQUE HIS LEGAL HEIRS MD. SAMSUL AND ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	
	WITH RSA/9584/2020 (Filing Number)	MUSST. FULJAN BIBI BUGUM AND ANR. Versus ON THE DEATH OF MD. ABDUL KHALEQUE HIS LEGAL HEIRS. ARE B	MR. M U MONDAL	
ADMISSION				
6	MFA/68/2022 WITH LCR	SHRIRAM GENERAL INSURANCE CO LTD Versus ANIL ALI and ANR	MR. R GOSWAMI	
	WITH MFA/77/2021 WITH LCR	SHRIRAM GENERAL INSURANCE CO. LTD Versus INTAZ ALI and ANR	MS.M SAIKIA MS.P BORTHAKUR	MR T RAJBONGSHI MR. B P SINHA MS M BHARATI
	WITH I.A.(Civil)/1740/2021 in MFA/77/2021	SHRIRAM GENERAL INSURANCE CO. LTD. Versus INTIAZ ALI AND ANR.	MS. M SAIKIA MS. P BORTHAKUR	MR. R C PAUL

	WITH CO/35/2022 in MFA/77/2021	INTAZ ALI Versus SHRIRAM GENERAL INSURANCE COMPANY LTD. AND ANR.	MR. R C PAUL	MR. R GOSWAMI
	WITH CO/36/2022 in MFA/77/2021	ANIL ALI Versus SHRIRAM GENERAL INSURANCE COMPANY LTD. AND ANR.	MR. R C PAUL	MR. R GOSWAMI
8	Arb.A./6/2023	UNION OF INDIA Versus SRI SUBRATA DAS	MR. B SARMAH	
	WITH I.A.(Civil)/1683/2023 in Arb.A./6/2023	UNION OF INDIA Versus SRI SUBRATA DAS	MR. B SARMAH	
9	CRP(IO)/46/2023 FIXED	JUNAKI NAGAR NAMGHAR PARISALANA SAMMITTEE Versus PIYALI DAS AND ANR	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	MR. U DUTTA (R-1) B DUTTA (R-1)
10	MACApp./138/2023 FIXED	UNITED INDIA INSURANCE CO. LTD. Versus MD MURUL ISLAM MAZUMDER and 2 ORS	MR.R C PAUL MR. S BASUMATARY MR. S BASUMATARY	
	WITH I.A.(Civil)/1002/2023 in MACApp./138/2023	UNITED INDIA INSURANCE CO. LTD. Versus MD. NURUL ISLAM MAZUMDER and 2 ORS,	MR. R C PAUL MR. R C PAUL MR. S BASUMATARY	
11	RFA/17/2024	ABUL KALAM AZAD Versus GUL NEHAR BEGUM AND ANR	MS. R CHOUDHURY MS. B. HAZARIKA	
	WITH I.A.(Civil)/1121/2024 in RFA/17/2024	ABUL KALAM AZAD Versus GUL NEHAR BEGUM AND ANR	MS. R CHOUDHURY MS. B. HAZARIKA	
12	MACApp./156/2024	KANAK CHANDRA RAY AND ANR Versus UNITED INDIA INSURANCE COMPANY LTD	MR. M KHAN MS J AKTAR	
13	MACApp./157/2024	ROHISH UDDIN @ AHIJUDDIN ALI AND ANR Versus NATIONAL INSURANCE COMPANY LTD	MR. M KHAN MS J AKTAR	
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./1036/2024 FIXED	MD. MINAJUDDIN LASKAR Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
<u>BAIL HEARING</u>				
15	AB/688/2024 FIXED	SANJOY GOHAIN @ SHRI SANJAY GOHAIN Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
16	RSA/51/2024	SHRI NIKHIL TALUKDAR Versus SRI ASHIM SAHA AND 3 ORS	MR R SARMA	
<u>ORDERS</u>				
17	MFA/13/2013 FIXED	NATIONAL INSURANCE CO. LTD. Versus DEWANTI DEVI and ORS	MR.B C DAS MR.R C PAUL MISS.S ROY	

18	MFA/35/2013	NATIONAL INSURANCE CO LTD Versus JADU GOGOI and ANR	MS.R D MOZUMDAR MSS ACHARJEE	MR.J SINGH MR.G UDDIN(R-2) MR.D CHAKRABORTY MR.B U LASKAR MR.A UDDIN(R-2) MR.S DUTTA MS.F INTAZ(R-2) MS.M BURAGOHAIN(R-2) MR.J J BAKSH MD.A SHEIKH(R-2)
	WITH I.A.(Civil)/3193/2018 in MFA/35/2013	SRI JADU GOGOI Versus NATIONAL INSURANCE CO. LTD. AND ANR	MS. S KHANIKAR MS. P BARUAH MR. N J GOGOI MR. B B GOGOI	MS. R D MOZUMDAR MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
19	MACApp./310/2018 WITH LCR, B/O	THE UNITED INDIA INSURANCE CO. LTD Versus MARIYA BEGUM AND 4 ORS	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR A ALI (R1 & 2) MS K LAHKAR (R1 & 2) MS. M KHATUN (R1 & 2) MR. A MAHANTA (R1 & 2)
20	I.A.(Civil)/1261/2018 in MACApp./255/2018	THE RELIANCE GENERAL INSURANCE CO. LTD Versus HASEM ALI AND 2 ORS	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR. S KAKATI	
	WITH MACApp./255/2018	THE RELIANCE GENERAL INSURANCE CO. LTD Versus HASEM ALI AND 2 ORS	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR. S KAKATI	
	WITH I.A.(Civil)/1259/2018 in MACApp./255/2018	THE RELIANCE GENERAL INSURANCE CO .LTD Versus HASEM ALI AND 2 ORS	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR. S KAKATI	
21	I.A.(Civil)/2105/2020 in MFA/17136/2019	THE RELIANCE GENERAL INSURANCE CO. LTD Versus THE RELIANCE GENERAL INSURANCE CO. LTD Versus MD. ABDUL SALAM AND AND ANR	MR. A J SAIKIA MS B KASSHYAP MR G S BORO	
	WITH MFA/17136/2019 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO. LTD Versus MD. ABDUL SALAM AND AND ANR		
22	MFA/179/2021 WITH LCR, B/O	NEW INDIA ASSURANCE COMPANY LTD. Versus NEKIB ALI AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR A ALI MR A ALI MS. M KHATUN MS D DEORI
23	MFA/191/2021 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LIMITED Versus MRS. AFRUJA SULTANA AND 6 ORS	MR S DUTTA MR S DUTTA	MR A ALI MS. M KHATUN
24	RFA/39/2022 WITH LCR	TARA DEVI Versus MOHAN PRASAD GUPTA	MR. R BARUAH MR. A IKBAL MRS. M NATH	
25	MFA/67/2022 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus DIPAK KALITA AND ANR.	MR. S K GOSWAMI MS P SARMA	
26	MFA/118/2022 WITH LCR	UNION OF INDIA Versus M/S K.D. CEMENTS	MR. P S BHATTACHARYYA	
	WITH I.A.(Civil)/3752/2022 in MFA/118/2022	UNION OF INDIA Versus M/S K.D CEMENTS	MR. P S BHATTACHARYYA	
27	I.A.(Civil)/1261/2022 WITH LCR in MACApp./4892/2022	LALZOMAWI HRANGKHOL AND 2 ORS. Versus XXX	MS. J PAUL MS. S AHMED	MS JONA TALUKDAR (R-3) MS R DEVI (R-3)

	WITH MACApp./4892/2022 (Filing Number)	LALZOMAWI HRANGKHOL AND 2 ORS. Versus THE MANAGING DIRECTOR A.B.C. INDIA LTD. AND 2 ORS. F	MS. S AHMED	
28	MFA/17/2023	ORIENTAL INSURANCE COMPANY LTD. Versus SURAMN ALI AND ANR.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. A M KHAN (R-1) MR Z RAHMAN (R-1)
	WITH I.A.(Civil)/1512/2023 in MFA/17/2023	MANOWARA KHATUN AND 4 ORS. Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A M KHAN MR Z RAHMAN	MR S DUTTA
29	MFA/78/2023 WITH LCR	UNION OF INDIA Versus MS NORTHEAST ROOFING PVT LTD	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA
30	I.A.(Civil)/111/2023 in MFA/15249/2022	THE RELIANCE GENERAL INSURANCE CO. LTD Versus RINA ROY AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI	
	WITH MFA/15249/2022 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO. LTD Versus RINA ROY E	MR. A J SAIKIA	
	WITH I.A.(Civil)/15251/2022 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO. LTD Versus RINA ROY E	MR. A J SAIKIA	
31	I.A.(Civil)/162/2023 in MACApp./7873/2022	ASSAM STATE TRANSPORT CORPORATION (ASTC) Versus KAMALA TAMULI	MR. G C BORAH	MR. R SARMA MS. J TAMULI
	WITH MACApp./7873/2022 (Filing Number)	ASSAM STATE TRANSPORT CORPORATION (ASTC) Versus KAMALA TAMULI H	MR. G C BORAH	
32	MACApp./214/2023 B/O	SUKRA MUNDA Versus DIPANKAR SRIMAN KASHYAP SARMA AND ANR. E	MR A ALI MS. M KHATUN MS D DEORI	MR. R C PAUL (r-2) MS B PATHAK (R-1) MR. D DAS (R-1)
33	Cont.Cas(C)/734/2023	RANJAN KUMAR DEKA Versus ASHRAFUL ALAM	MR. R K BHUYAN	MR. S SINHA
34	RFA/96/2017 WITH LCR	ASHRAFUL ALAM Versus SMT NILIMA BARUAH and 2 ORS	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	MR.S I RASUL(R- 1,2&3) MR. R K BHUYANR- 1,2and3 MR. S DEKA(R- 1,2&3) MR. K SAIKIA(R- 1,2&3)
35	I.A.(Civil)/1498/2023 in MACApp./5357/2023	NATIONAL INSURANCE COMAPANY LIMITED Versus SUBHASH RABHA AND 3 ORS.	MR T KALITA MR. A KAKATI	
	WITH MACApp./5357/2023 (Filing Number)	NATIONAL INSURANCE COMAPANY LTD. Versus SUBHASH RABHA AND 3 ORS. H	MR T KALITA	
36	I.A.(Civil)/1574/2023 in MACApp./5453/2023	UNITED INDIA INSURANCE CO. LTD. Versus HIRANMAYEE GOSWAMI AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	
	WITH MACApp./5453/2023 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus HIRANMAYEE GOSWAMI AND 2 ORS. A	MR. K K BHATTA	

37	I.A.(Civil)/1843/2023 WITH LCR, FIXED in MACApp./327/2022 WITH MACApp./327/2022 WITH I.A.(Civil)/576/2023 in MACApp./327/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus PUJA DAS AND 3 ORS. THE NEW INDIA ASSURANCE CO. LTD. Versus PUJA DAS AND 3 ORS. PUJA DAS AND ANR. Versus THE NEW INDIA ASSURANCE CO. LTD. NATIONAL INSURANCE COMPANY LTD. Versus SASHI PRAVA DEVI AND 3 ORS.	MR. A J SAIKIA MR. S. PEGU MR. A J SAIKIA MR. B KAKATI MR G S BORO MR. A R AGARWALA MR T KALITA MR. A KAKATI	MR. A R AGARWALA MR. A R AGARWALA (r-1) MS. R LAILA (r-1) MR. A J SAIKIA MR M HOQUE (r-1,2,3) MR. R A CHOUDHURY (r-1,2,3) MD A WADUD (r-4)
38	I.A.(Civil)/2101/2023 in MACApp./7088/2023 WITH MACApp./7088/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus SASHI PRAVA DEVI AND 3 ORS. H MRS MOUSUMI NEOG and 2 ORS Versus SRI RAJIB BHATTACHARJEE and ANR	MR T KALITA MR. K K DUTTA	MR M HOQUE (r-1,2,3) MR. R A CHOUDHURY (r-1,2,3) MD A WADUD (r-4) MR. R GOSWAMI MS. M SAIKIA MS N J DAS MS. P BORTHAKUR
39	I.A.(Civil)/2895/2023 WITH LCR in MACApp./238/2017 WITH MACApp./238/2017	MRS MOUSUMI NEOG and 2 ORS Versus SRI RAJIB BHATTACHARJEE and ANR	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA	MS. M SAIKIA (R 2) MS N J DAS MS. P BORTHAKUR (R 2)
40	MC/23/2024 in MACApp./13487/2022 WITH MACApp./13487/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus MS. BELA SHAH and 2 ORS, THE NEW INDIA ASSURANCE CO. LTD. Versus MS. BELA SHAH and 3 ORS, XXXXXXX Versus XXXXXXX	MR. K K BHATTA MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	MS P BARUAH
41	I.A.(Civil)/224/2024 in Mat.App./445/2024 WITH Mat.App./445/2024 (Filing Number)	XXXXXXX Versus XXXXXXX	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL MR Z ALAM	
42	I.A.(Civil)/395/2024 in RSA/42/2012 (D/O), B/O in Review.Pet./492/2024 WITH Review.Pet./492/2024 (Filing Number) WITH CRP/69/2022	MADHAV CH. DAS Versus SANJOY GOGOI AND ORS MADHAV CH. DAS Versus SANJOY GOGOI AND ORS H	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED MR. ANANTA RAM MEDHI	
43	I.A.(Civil)/744/2024 WITH LCR, FIXED in RFA/27/2022 WITH RFA/27/2022 CAVT. NO. 06442/022,	MADHAV CH DAS Versus ON THE DEATH OF UPANANDA GOGOI HIS LEGAL HEIRS SANJOY GOGOI AND 3 ORS M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS. M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	MR. A R MEDHI MS J KUMARI MS. K MEDHI MR. B D GOSWAMI MR. B D GOSWAMI MR. J C GOGOI MR. L GOGOI MR B ISLAM MR. B D GOSWAMI MR. J C GOGOI K U AHMED MR. L GOGOI MR B ISLAM	MR U DAS (r-1,2,4) MR. S SAIKIA (r-1,2,4) MS S BORO (r-1,2,4) MR R K MOUR MR. D K KOTHARI MR. R K BHUYAN MR R K MOUR FOR CAVEATOR
44	I.A.(Civil)/744/2024 WITH LCR, FIXED in RFA/27/2022 WITH RFA/27/2022 CAVT. NO. 06442/022,	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	MR. B D GOSWAMI MR. J C GOGOI K U AHMED MR. L GOGOI MR B ISLAM	MR. D K KOTHARI MR. R K BHUYAN MR R K MOUR FOR CAVEATOR

45	I.A.(Civil)/1118/2024 in MACApp./557/2017 WITH LCR	ON THE DEATH OF MUSTAFIZUR RAHMAN Versus RELIANCE GENERAL INSURANCE CO. LTD AND 2 ORS	MR. M TALUKDAR	MR. A J SAIKIA
	WITH MACApp./557/2017	MD. MUSTAFIZUR RAHMAN Versus RAKESH DAS	MR.M TALUKDAR MS.D KALITA	MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP
	WITH I.A.(Civil)/577/2023 in MACApp./557/2017	ON THE DEATH OF MUSTAFIZUR RAHMAN Versus RAKESH DAS	MR. M TALUKDAR	MR. A J SAIKIA
	WITH I.A.(Civil)/578/2023 in MACApp./557/2017	ON THE DEATH OF MUSTAFIZUR RAHMAN Versus RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	MR. A J SAIKIA
	WITH I.A.(Civil)/579/2023 in MACApp./557/2017	ON THE DEATH OF MUSTAFIZUR RAHMAN Versus RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	MR. A J SAIKIA
46	I.A.(Civil)/1124/2024 CAVT. NO.01472/024, in MACApp./2131/2024	THE TATE AIG GENERAL INSURANCE CO. LTD Versus SRIMATI GURIYA SINGH AND 4 ORS	MRS L SHARMA MR. K K BHATTA	MR D MONDAL DR. U BARUAH FOR CAVEATOR
	WITH MACApp./2131/2024 (Filing Number)	THE TATE AIG GENERAL INSURANCE CO. LTD Versus SRIMATI GURIYA SINGH AND 4 ORS B	MR. K K BHATTA	
	WITH I.A.(Civil)/2132/2024 (Filing Number)	THE TATE AIG GENERAL INSURANCE CO. LTD Versus SRIMATI GURIYA SINGH AND 4 ORS B	MR. K K BHATTA	
HEARING				
47	RSA/303/2016 WITH LCR, B/O	ON THE DEATH OF MD HABIB DHUNIA HIS LEGAL HEIR OF MD. KASIM DHUNIA ANSARI (SON) AND ORS Versus SRI HARENDRA PRASAD	MR.D BARUAH MS.P HANDIQUE	
48	MACApp./898/2018 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI PONITA THAOSAN AND 6 ORS	MS. P DEBNATH MR. R C PAUL MS N RAJKONWAR	MR A ALI MS. M KHATUN
49	RSA/1/2019 WITH LCR, B/O	MD OSMAN GANI Versus ON THE DEATH OF SORMAN ALI HIS LEGAL HEIRS HASINA KHATUN AND 5 ORS	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
50	MACApp./168/2020 WITH LCR, B/O	SMTI NILIMA BALA MALI AND 2 ORS Versus SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	WITH CO/32/2021 in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED Versus NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J SARMAH
	WITH CO/42/2021 in MACApp./168/2020	RANJAN CHANDRA BRAHMA Versus SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)

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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
21)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
22)	MR. R C PAUL	18-04-2024	To	20-04-2024
23)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
25)	MR. B D DEKA	18-04-2024	To	22-04-2024
26)	MR. D GOSWAMI	14-04-2024	To	19-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,19th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./363/2022 FIXED	NURUL AMIN (BUBUL ALI) AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD M S ALI	MR. I C DEKA (r-2 to 5)) PP, ASSAM
BAIL HEARING				
2	AB/3478/2023 FIXED	BHABESH DOLEY AND ANR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
3	AB/420/2024 FIXED	ABDUL BASIT Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA MR. K M HASSAN K. KALITA	PP, ASSAM
WITH				
4	AB/421/2024	FIROJ ALI Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA MR. K M HASSAN K. KALITA	PP, ASSAM
5	AB/753/2024 FIXED	NAZRUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR P S RAJA MR U ROY MR A B DUTTA	PP, ASSAM
6	AB/841/2024 FIXED	MAHITOSH NAMASUDRA Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
7	AB/851/2024 FIXED	HUSSAIN AHMED LASKAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
8	AB/864/2024 FIXED	ANAL JYOTI DAS Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER MS S GOYAL	PP, ASSAM
ORDERS				
9	CRL.A(J)/94/2020 WITH OFFICE NOTE, LCR 5 FILES	SUBAL DAULAGAPHU AND ANR. Versus THE STATE OF ASSAM	MR A TIWARI, AMICUS CURIAE	PP, ASSAM
10	CRL.A(J)/9/2021 4 Y 3 M 18 D.:WITH LCR 4 FILES, P.B.-1	SAHABUDDIN Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	PP, ASSAM

11	I.A.(CrI.)/435/2022 WITH CASE RECORD(SCANNED COPY), FIXED	HARUN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM	MR Z KAMAR (r-3) MR D TALUKDAR (R-2) MR. T N DAS (r-3) MR S CHAKRABORTY(R-2) MR P CHOUDHURY (R-2) MR B TALUKDAR (r-3) PP, ASSAM
12	CRL.A(J)/94/2023 WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(CrI.)/767/2023 in CRL.A(J)/94/2023	RAKESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR. RAKESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR.	MR. S BISWAS MR. S BISWAS	PP, ASSAM PP, ASSAM
13	I.A.(CrI.)/216/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED in CrI.Pet./13/2024 WITH CrI.Pet./13/2024	JESMINA PARBIN Versus THE STATE OF ASSAM AND ANR JESMINA PARBIN Versus THE STATE OF ASSAM AND ANR	MRS A SAIKIA MRS A SAIKIA	PP, ASSAM MR. A K AHMED (R-2) MS. P KAKATI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
21)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
22)	MR. R C PAUL	18-04-2024	To	20-04-2024
23)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
25)	MR. B D DEKA	18-04-2024	To	22-04-2024
26)	MR. D GOSWAMI	14-04-2024	To	19-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 19th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./1125/2024	JEHERUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
2 Bail Appln./1128/2024	ROFIQUL ISLAM @ RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
3 Bail Appln./1129/2024	SABINA KHATUN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4 Bail Appln./1130/2024	RUPJYOTI BORDOLO Versus THE STATE OF ASSAM AND ANR.	MR B BORA MR P S RAJA MR A B DUTTA	PP, ASSAM
5 Bail Appln./1131/2024	MD. MUHAMMAD NADEER @ NAHEED KHAN @ NADEER Versus THE STATE OF ASSAM AND ANR.	MR. M HUSSAIN MR. K KALITA MR. P DUTTA	PP, ASSAM
<u>MOTION</u>			
6 AB/18/2024 FIXED	GOLAM HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
7 AB/1015/2024	MANIK CH DEBNATH Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	PP, ASSAM
8 AB/1016/2024	SABIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
9 AB/1017/2024	YEAD ALI Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
<u>ADMISSION</u>			
10 Crl.Pet./889/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	ROUNAK ALI HAZARIKA Versus THE STATE OF ASSAM AND ANR	WASIM RAJA	MR. M SHARMA (r-2) MR S DEKA (r-2) PP, ASSAM

11	Crl.Pet./959/2023 FIXED	HABIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	Ms. R. R. BORAH (R-2) MR. A A R KARIM (R-2) MS G.PURI (R-2) MS. R BEGOM (R-2) MR. A DEB (R-2) MR M HOQUE (R-2) MR S RAHMAN (R-2) PP, ASSAM
12	Crl.A./106/2024 B/O	SHYAM LAKHUWAR @ PAGLU AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. I K BURAGOHAİN	PP, ASSAM
	WITH I.A.(Crl.)/347/2024 in Crl.A./106/2024	SHYAM LAKHUWAR @ PAGLU AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. I K BURAGOHAİN	PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./4387/2023 FIXED	MD. TAMIJUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
14	Bail Appln./121/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SIIVICHO JOHN THRO AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
15	Bail Appln./343/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GAUTAM SAHA AND ANR. Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	
16	Bail Appln./453/2024 FIXED	MD. JAYAD KHAN Versus NARCOTICS CONTROL BUREAU	MR M A ISLAM MR J I MONDAL	SC, NCB
17	Bail Appln./480/2024 FIXED	ASHIM ADHIKARI Versus THE STATE OF ASSAM	MR A HAWARI	PP, ASSAM
18	Bail Appln./496/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GURVINDER SINGH Versus THE UNION OF INDIA	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, NCB
19	Bail Appln./555/2024 WITH CASE RECORD(SCANNED COPY),OFFICE NOTE, FIXED	BILAL UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M HUSSAIN MD A ISLAM	PP, ASSAM
20	Bail Appln./667/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. NOUSHAD AND ANR Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
21	Bail Appln./851/2024 FIXED	SMTI. KAJAL DEVI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH M HUSSAIN	PP, ASSAM
22	Bail Appln./871/2024 FIXED	NONGSAIBAM SANJIT Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
23	Bail Appln./898/2024 FIXED	MD. ABDUL JALIL Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH	PP, ASSAM
24	Bail Appln./962/2024 FIXED	ADRISH KHAN Versus UNION OF INDIA	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	SC, NCB
25	Bail Appln./1008/2024 FIXED	PRIYANGSHU GOGOI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
26	Bail Appln./1009/2024 FIXED	MD. LUTFUR AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
27	Bail Appln./1020/2024 FIXED	PRANJAL DAS Versus THE STATE OF ASSAM	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM

28	Bail Appln./1058/2024 FIXED	DHANANJAY BAISNAB Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
29	Bail Appln./1082/2024 FIXED	RAKESH ALI Versus THE STATE OF ASSAM AND ANR.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MD. K ISLAM	PP, ASSAM
30	Bail Appln./1117/2024 FIXED	ABUL KALAM Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
BAIL HEARING				
31	AB/2873/2023 FIXED	ASADUL ALOM LASKAR @ IMRAN HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
32	AB/2949/2023 FIXED	DEEJIT PAUL Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
33	AB/4069/2023 FIXED	MANOJ KUMAR NARJINARY Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS	PP, ASSAM
34	AB/384/2024 FIXED	MD ABUL JALIL @ JALIL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
35	AB/589/2024 FIXED	NUR HUSSAIN ALI Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, EXCISE DEPTT.
36	AB/748/2024 FIXED	ABDUL KHALEQUE AND ANR. Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO	PP, ASSAM
37	AB/782/2024 FIXED	FORID ULLAH @ RINKU ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
38	AB/843/2024 FIXED	MOFIJUL RAHMAN @ ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
39	AB/859/2024 BA 844/2024(D/O), FIXED	REJAUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
40	AB/886/2024 FIXED	HAREKRISHNA PATHAK Versus THE STATE OF ASSAM	MR. M.P. BORAH MR D BARMAN	PP, ASSAM
41	AB/951/2024 FIXED	SAIFUDDIN AHMED @ KENA Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
ORDERS				
42	W.P.(CrI.)/38/2022 B/O	S RAGU Versus THE STATE OF ASSAM AND 5 ORS	S BORGHAIN MS. B DEVI MR. N HASAN MR BAPLU CHAKMA	MR. P DAS (R-5) MR R CHAKRAVORTY, (R-6) S RABHA (R-6) MR. D J NATH (R-6) PP, ASSAM
43	CrI.A./382/2023 WITH OFFICE NOTE, LCR 2 FILES, FIXED	RAJIUL HOQUE @ RAJIUL KARIM Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	MR M J QUADIR (r-2) MS S AHMED (r-2) MR. A K HANNAN (r-2) PP, ASSAM
	WITH I.A.(CrI.)/998/2023 in CrI.A./382/2023	RAJIUL HOQUE @ RAJIUL KARIM Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	PP, ASSAM

44	I.A.(CrI.)/1212/2023 FIXED in AB/3741/2023	NUR UDDIN SK Versus HURMUS ALI @ HURMUJ ALI AND 8 ORS.	MR. M U MONDAL MR. M U MONDAL MR. Y ALI S ALI R KHATUN (FOR INFORMANT) A A AHMED (FOR INFORMANT) MR. A W MONDAL (FOR INFORMANT)	PP, ASSAM
	WITH AB/3741/2023	HURMUS ALI @ HURMUJ ALI AND 8 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A ALI MR. Y ALI S ALI	MR. M U MONDAL (FOR INFORMANT) R KHATUN (FOR INFORMANT) A A AHMED (FOR INFORMANT) MR. A W MONDAL (FOR INFORMANT) PP, ASSAM
45	I.A.(CrI.)/1241/2023 WITH LCR 4 FILES, B/O in CrI.A./191/2023	ABDUL HOQUE, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
	WITH CrI.A./191/2023	ABDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	MR. S BISWAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
46	I.A.(CrI.)/298/2024 FIXED in AB/728/2024	MAMANI DEKA Versus THE STATE OF ASSAM	MR. M KALITA MS. P BASFORE MR B SARKAR	PP, ASSAM
	WITH AB/728/2024	MAMANI DEKA Versus THE STATE OF ASSAM	MR. M KALITA MS. P BASFORE	PP, ASSAM
HEARING				
47	CrI.Rev.P./341/2022 WITH LCR 2 FILES, B/O	MD. IKRAMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. J ABBAS MR S A BARBHUYAN MR. B HUSSAIN	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024

18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
21)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
22)	MR. R C PAUL	18-04-2024	To	20-04-2024
23)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
25)	MR. B D DEKA	18-04-2024	To	22-04-2024
26)	MR. D GOSWAMI	14-04-2024	To	19-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday, 19th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS, IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Cont.Cas(C)/86/2024	DIBYAJYOTI BORAH AND 6 ORS Versus ARUNA RAJORIA	MR. M P SARMA MR A CHAKRABORTY MS N NEWME	
2	WP(C)/1435/2024 B/O	SAJAL KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR	GA, ASSAM SC, WATER RESOURCE
3	WP(C)/2101/2024	KHIRA HAZARIKA AND 15 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM
4	WP(C)/2102/2024	EX JC 361960 N NAIB SUBEDAR/CLERK SANJAY KUMAR DASH AND 2 ORS Versus UNION OF INDIA AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	DY.S.G.I.
<u>ADMISSION</u>				
5	WP(C)/1215/2021 PART-HEARD, FIXED	SIVA PRASAD BEZBARUAH Versus THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE	ASSTT.S.G.I.
6	WP(C)/1761/2019 FIXED	MAINUR ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K DEY MR V K BAROOAH	MR. P. N. GOSWAMI (SC, FOREST DEPARTMENT) MR. S BISWAS (SC, FOREST DEPT. ADDL. AG, ASSAM
7	WP(C)/268/2020 FIXED	S/358609F WARRANT OFFICER/CIPHER MOIRUM HUSSAIN LASKAR AND 35 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA ASSTT.S.G.I.
8	WP(C)/3555/2020 FIXED	PRABHAT KUMAR KALITA AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	MR. A BHATTACHARJEE, SC, PNRD SC, FINANCE DEPTT.
9	WP(C)/5362/2020 FIXED	SUSMITA BORAH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM

10	Arb.P./16/2022	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MR. S K MEDHI ASSTT.S.G.I.
11	WP(C)/991/2022 FIXED	SHIV RAJ SINGH Versus THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. S S ROY (ALL RESPONDENTS) ASSTT.S.G.I.
12	WP(C)/2468/2022	ALL ASSAM GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MR. B GOGOI MS. M SARMAH	GA, ASSAM SC, REVENUE SC, FINANCE
13	WP(C)/3822/2022	RANJIT GOSAIN Versus THE UNION OF INDIA AND 9 ORS	MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, SEBA
14	WP(C)/5821/2022	MRS. UTTARA DUARAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	MR A CHALIHA, SC, FINANCE DEPTT. SC, HANDLOOM AND TEXTILE
15	WP(C)/6230/2022	MANBENDRA BARUAH Versus THE UNION OF INDIA AND 6 ORS.	MR. B K GOGOI C. DEKA	DR G J SHARMA (R-3-7) MR S NATH (R-3-7) ASSTT.S.G.I.
16	WP(C)/342/2023 WITH OFFICE NOTE	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR S HOQUE	MR. B D KONWAR SR. ADV. (r-7) GA, ASSAM MR J H SAIKIA (r-7) MR N SARMA (R-6) MR H AGARWAL (r-7) MR J SINGH (r-7) MS P GUPTA (r-7) MS V V THANYU (r-7) MS S JAIN (r-7) SC, SEC. EDU.
	WITH I.A.(Civil)/487/2023 in WP(C)/342/2023	MD. NUR SHAHED ALI, Versus ABDUR RAHMAN AND 6 ORS.,	MR J H SAIKIA	GA, ASSAM SC, SEC. EDU.
17	WP(C)/1762/2023	MOHAMMAD ALI Versus THE STATE OF ASSAM AND 5 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, GHC SC, FINANCE
18	WP(C)/2893/2023 FIXED	SAIDUR RAHMAN BARBHUIYA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. Y S MANNAN MR F A LASKAR MS N DEKARAJA	GA, ASSAM MR. J K GOSWAMI (r-3) MR S P DAS (r-4 to 7) SC, INDUSTRIES AND COMMERCE
19	WP(C)/4851/2023	RAJA THAKUR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM
20	WP(C)/4963/2023 B/O, WITH WP(C)/2293/2019 (D/O)	DR. JIBENDU DUTTA Versus THE STATE OF ASSAM AND ANR	MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM
21	WITH WP(C)/4255/2023	SWAPNA SIKHA CHOUDHURY Versus THE STATE OF ASSAM AND 13 ORS.	MR. U K NAIR MR H K DAS	SC, SCERT, ASSAM MS. D BORGHAIN (R4, R5) MR. P GOHAIN (R4, R5) MS. M SARMAH (R4, R5) MR. S HAZARIKA (R-6 TO R-14) MR A CHALIHA SC, EDU
22	WP(C)/5048/2023 FIXED	KALPANA BORAH AND 527 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH SC, FINANCE

23	WP(C)/339/2024	SHAKINA BEGUM LASKAR Versus THE UNION OF INDIA AND 4 ORS	MR. A H M R CHOUDHURY	MRS. R DEVI DY.S.G.I.
24	WP(C)/387/2024	KAUSHIK DEKA AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	SC, BTC SC, REVENUE
25	WP(C)/1367/2024	ABHIJEET CHAUDHARY Versus THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	MR. K GOGOI DY.S.G.I.
<u>BAIL HEARING (BA)</u>				
26	Bail Appln./600/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BISHAL DEBBARMA Versus UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
<u>BAIL HEARING</u>				
27	AB/3714/2023	UTPAL DOLEY Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR SAURADEEP DEY	PP, ASSAM
28	AB/4329/2023	JUNA RAM DOLEY Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY	PP, ASSAM
29	AB/531/2024	PRADIP DEKA Versus THE STATE OF ASSAM	MR H BARUAH MR. J HATIMURIA MR P P PHUKAN	PP, ASSAM
<u>ORDERS</u>				
30	Cont.Cas(C)/281/2018	PODUGU RAMESH @ P. RAMESH Versus JUGAL KUMAR BORA AND ANR.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. M Z AHMED (R1 & R2) MS. B DUTTA (R1 & R2) MR. A M DUTTA (R1 & R2)
31	Cont.Cas(C)/376/2020 FIXED, WITH OFFICE NOTE	RATAN CHANDRA SHIL AND 2 ORS. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MS. N BORDOLOI SC, F.DEPTT.
WITH				
32	Cont.Cas(C)/366/2020	MOINUL HOQUE AND ANR. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,3,6) MR. R MAZUMDAR (R1)
33	Cont.Cas(C)/737/2022 FIXED	DR SOLEMAN ALI Versus DR SIDDHARTH SINGH AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D SAIKIA (R-1) MRS D BORAH MR. B GOGOI (R-1) MR A CHALIHA (R-1) MR M BHUYAN (R-1) SC, HEALTH
34	Cont.Cas(C)/249/2023 FIXED	MANJU CHANDA Versus SHANTANU P GOTMARE	MR B MALAKAR	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
35	I.A.(Civil)/373/2023 in Cont.Cas(C)/705/2019	BINOD CHANDRA ROY Versus ALOK KUMAR, IAS AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MS. M DEVI (R5) MR. A DAS (R5)
WITH				
Cont.Cas(C)/705/2019				
36	Cont.Cas(C)/497/2023 FIXED	BINOD CHANDRA ROY Versus ALOK KUMAR (IAS) AND 3 ORS BHABENDRA NATH SAIKIA Versus DR. ASHISH KUMAR BHUTANI, I.A.S. AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR. A K DUTTA MR. B PURKAYASTHA	MS. M DEVI (R5) MR. A DAS (R5) MR. D SAIKIA (R-1) MRS. R BORAH (R-1) B. CHETRY (R-1)
37	WP(C)/2589/2023 B/O	19852129 BALDEV SINGH @ BALADAB SINGH AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
38	Review.Pet./22/2024 IN FAO/5/2021 (D/O)	ANIL SAIKIA AND 3 ORS. Versus PABITRA BORO	MR. P P BARUAH MR. D GOSWAMI MS. R DEVI	MR. R K BHUYAN MR. M KASHYAP

39	Cont.Cas(C)/26/2024 B/O	MANASH NATH AND 4 ORS Versus DR. BHASKAR GUPTA AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D P BORAH (r-1,2)
40	I.A.(Civil)/821/2024 IN WP(C)/7373/2022 (D/O) in WP(C)/7373/2022	THE UNION OF INDIA AND 5 ORS Versus GO 3006M SRI RAM ASRA KHURAL	MRS. R DEVI MS. R DEVI	MR. D BORA
41	I.A.(Civil)/890/2024 in Cont.Cas(C)/153/2022	ON THE DEATH OF SARTHE TERON Versus ANAMIKA TAMULI,	MR. A BHATTACHARYYA MR P S RAJA	MR B SARMA
	WITH Cont.Cas(C)/153/2022	SARTHE TERON Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
42	I.A.(Civil)/1011/2024 in WP(C)/1443/2024	THE BRAHMAPUTRA CRACKER AND POLYMER LIMITED Versus SUBRATA KUMAR PAL AND 5 ORS	MR. S MITRA MR. S MITRA MR A K BORO MR. R. RAMEEZ	MR SISHIR DUTTA MR S DUTTA DY.S.G.I.
	WITH WP(C)/1443/2024	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MR S DUTTA	MR. S MITRA (R-2,3) MR. D J DAS (R-1,2) MR A K BORO (R-2,3) MR. R. RAMEEZ (R-2,3) DY.S.G.I. MR S.MITRA (R-2,3)
43	I.A.(Civil)/1099/2024 in WP(C)/1369/2024	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A M KHAN MR T T MONI MR S PRODHANI	SC, P AND R.D. GA, ASSAM SC, P H E
	WITH WP(C)/1369/2024	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A M KHAN MR T T MONI MR S PRODHANI	SC, P AND R.D. GA, ASSAM SC, P H E
		HEARING		
44	WP(C)/5850/2014 PART-HEARD, FIXED, WITH LCR	BHODRESWAR MECH and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A R AGARWALA MR.A K BARUAH MS.T HASNU AMICUS CURIAE	GA, ASSAM
45	WP(C)/512/2016 FIXED	HIMANJAL KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR M HALOI MR R CHAKRAVORTY MR R CHAKRAVORTY MS. T BEGUM	MR. T C CHUTIA MR G KAKOTI (R7) MR. P THAKURIA (R7) MR D K ROY MS. I KAKATI MR. D KHAKHALARY (R7) SC, SOCIAL WELFARE
	WITH Cont.Cas(C)/12/2018	HIMANJAL KALITA Versus MINAKSHI SUNDARAM	MR M HALOI MR R CHAKRAVORTY MS. T BEGUM	MR. B GOSWAMI MR. P KAKATI
47	WP(C)/1056/2021 FIXED	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W
48	WP(C)/6988/2022 FIXED, B/O	19852129 SRI BALDEV SINGH @ BALADAB SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
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7)	MR. N ALAM	08-04-2024	To	20-04-2024
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10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
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14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
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19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
21)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
22)	MR. R C PAUL	18-04-2024	To	20-04-2024
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24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
25)	MR. B D DEKA	18-04-2024	To	22-04-2024
26)	MR. D GOSWAMI	14-04-2024	To	19-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday, 19th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./925/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. SALIM KHAN Versus THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./299/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HABIJAR RAHAMAN @ HAFIJUR RAHAMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
3	Bail Appln./935/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. ALTAF HUSSAIN @ ALTAF HUSSAIN Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
BAIL HEARING				
4	AB/3744/2023 FIXED	ZINNAT ALI Versus THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
5	AB/3845/2023 FIXED	RIAJ UDDIN Versus THE STATE OF ASSAM	MR S A BARBHUYAN MR. KAUSAR AHMED T A LASKAR	MR. A K TALUKDAR (INFORMANT) MR S ISLAM (INFORMANT) A BEGUM PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
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11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024

13)	MR. B B BORAH	18-04-2024	To	22-04-2024
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20)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
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26)	MR. D GOSWAMI	14-04-2024	To	19-04-2024



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[For Friday, 19th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1101/2024	ABDUL LATIF Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
2 Bail Appln./1126/2024	SIDDIK ALI @ SIDDIQUE ALI Versus THE STATE OF ASSAM	MR. A ALI MR S ISLAM MR. R ISLAM	PP, ASSAM
3 Bail Appln./1127/2024	MOINAL HOQUE Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
MOTION			
4 Crl.Rev.P./150/2024	ABDUL MALEK AND ANR Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER I AMIN	PP, ASSAM
5 Crl.Rev.P./151/2024	SHAHIDUL SIKDAR Versus THE STATE OF ASSAM	MR. J KALITA MR. M R SODIAL MR S AHMED MR B HAZARIKA	PP, ASSAM
6 Crl.Pet./436/2024	SALIM UDDIN Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
7 Crl.Pet./437/2024	DEEP MONI MAZUMDAR Versus THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
ADMISSION			
8 Crl.Rev.P./181/2021 FIXED	RAJEEV KUMAR KHANNA Versus CENTRAL BUREAU OF INVESTIGATION	MR S CHAUHAN MR. A R SHOME MR D NANDI MR SUBHRAJIT SAIKIA MS. A ROY	SC, CBI
9 Crl.Rev.P./562/2022 B/O	FARDIN AKHTER Versus ROSELINE FIROZ	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	MS. N S THAKURIA MR. G K THAKURIA
10 Crl.Rev.P./272/2023 FIXED	NABAJIT DAS Versus STATE OF ASSAM AND ANR	MR D K BORDOLOI	MS. T KHRO (R-2) MR. T ISLAM R-2) MR A TEWARI R-2) PP, ASSAM

	WITH I.A.(CrI.)/265/2024 in CrI.Rev.P./272/2023	SMTI DEEPTI DAS Versus NABAJIT DAS, MD ABDUL LATIF Versus CENTRAL BUREAU OF INVESTIGATION (ACB)	MR. T ISLAM MR D NANDI MR. M KALITA	MR D K BORDOLOI SC, CBI
11	CrI.Pet./341/2024 FIXED			
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./597/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PASUPATI NATH @ PASUPATINATH @ ASHISH @ SAURABH SINGHANIA Versus THE STATE OF ASSAM	MR S RAHMAN MR U PANDEY	PP, ASSAM
13	Bail Appln./749/2024 WITH CASE RECORD(SCANNED COPY),OFFICE NOTE, FIXED	SUMITRA TIRKY @ SUMITRA MURA Versus THE STATE OF ASSAM	MRS. S KHATANIAR	PP, ASSAM
14	Bail Appln./1003/2024 FIXED	APURBA JYOTI KALITA Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
<u>BAIL HEARING</u>				
15	AB/3235/2023 FIXED	SADDAM HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. M RAHMAN MD S ALI	PP, ASSAM
16	AB/4048/2023 FIXED	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM	MR. P BORA MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. A CHETIA MR. M ALAM MR R HOQUE MS P DAS	PP, ASSAM
17	WITH AB/3940/2023	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM	MR. P BORA MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. A CHETIA MR. M ALAM MR R HOQUE MS. P BORAH	PP, ASSAM
18	WITH AB/3958/2023	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM	MR. P BORA MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. A CHETIA MR. M ALAM MR R HOQUE MS. P BORAH	MR. S K SINGH MR B PUSHILAL PP, ASSAM
19	AB/62/2024 FIXED	MD SHAHEB ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
20	AB/517/2024 FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
21	AB/555/2024	EKRAMUL @ EKRAMUL HAQUE Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
22	AB/650/2024 FIXED	MAINUL HOQUE BARBHUIYA @ MAINUL HOQUE Versus THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN MR A MALEK	PP, ASSAM
23	AB/668/2024 FIXED	ABDUL KHALEK @ KHALEK ALI AND ANR Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED S W HUSSAIN	PP, ASSAM
24	AB/762/2024 FIXED	AKTAR HUSSAIN Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM

25	AB/763/2024 FIXED	DEBABRAT DEV BHAGABATI Versus THE STATE OF ASSAM	MS B DEVI MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
26	AB/777/2024 FIXED	SUKUR ALI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
27	AB/784/2024 FIXED	MOKIBUL ISLAM Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
28	AB/813/2024 FIXED	SOMIR ALI @ SOMER ALI Versus THE STATE OF ASSAM	MR. S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM
29	AB/827/2024 FIXED	SADANANDA DAS Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA MR BHARGAV DAS	PP, ASSAM
30	AB/846/2024 FIXED	JAYANTA DAS Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM	PP, ASSAM
31	AB/869/2024 FIXED	MD. SIRAJUL HAQUE @ MD. SIRAJUL ISLAM Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
32	AB/873/2024 FIXED	TRISHNA BORA Versus THE STATE OF ASSAM	MS P.HAZARIKA MR D MEDHI MS A.DAS	PP, ASSAM
33	AB/905/2024 FIXED	AMIT JYOTI KALITA AND ANR. Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
34	AB/961/2024 FIXED	SANJIB DAS AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
35	AB/1004/2024 FIXED	NAWAZUR RAHMAN Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM

ORDERS

36	I.A.(CrI.)/1080/2023 FIXED in CrI.A./394/2023	MANISH SIKDAR, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM
	WITH CrI.A./394/2023	MANISH SIKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM
37	CRL.A(J)/16/2024 WITH OFFICE NOTE, LCR 5 FILES, FIXED WITH I.A.(CrI.)/120/2024 in CRL.A(J)/16/2024	RAJESH SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
38	CrI.Pet./142/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	RAJESH SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
38	CrI.Pet./142/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	DIBYA JYOTI HAZARIKA AND ANR Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MR. N D SARMA MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
39	I.A.(CrI.)/328/2024 CRL.REV.P. 16/2024(D/O) in CrI.Rev.P./16/2024	ABHIJIT SAIKIA Versus THE STATE OF ASSAM,	MS N SAIKIA	PP, ASSAM
40	I.A.(CrI.)/339/2024 WITH OFFICE NOTE, CLR 4 FILES in CrI.A./159/2023	ANAR ALI @ ANOWAR ALI Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS M BORAH	PP, ASSAM

WITH
[CrI.A./159/2023](#)

ANAR ALI @ ANOWAR ALI
Versus
THE STATE OF ASSAM AND ANR.

MRS. B GOGOI
MR. S RANA
MS M BORAH

PP, ASSAM

WITH
[I.A.\(CrI.\)/383/2023](#)
in [CrI.A./159/2023](#)

ANAR ALI @ ANOWAR ALI
Versus
THE STATE OF ASSAM AND ANR.

MRS. B GOGOI
MR. S RANA
MS M BORAH

PP, ASSAM

HEARING

41 [CrI.A./25/2023](#)
1 Y 3 M 1 D:WITH LCR 4 FILES,
FIXED

JAGADISH BARMAN
Versus
THE STATE OF ASSAM

MR. Y S MANNAN
G UDDIN
MR. T HUSSAIN
MR. T HUSSAIN
MS N DEKARAJA
MS. P ADHIKARI
MR P AGARWAL
MR A K AZAD
MR A H SARKAR

MR. K P PATHAK(AMICUS
CURIAE)
PP, ASSAM

42 [CrI.A./334/2023](#)
WITH LCR 6 FILES, FIXED

DEBO PRASAD BARMAN @ DEBA
PRASAD BARMAN
Versus
THE STATE OF ASSAM AND ANR.

MR. SURAJIT DAS
A W AMAN
MS SURAYA RAHMAN
MR SARFRAZ NAWAZ
MR S A BARBHUYAN
SAMIM RAHMAN

MS. MEGHALI BARMAN (R-
2)
PP, ASSAM

WITH
[I.A.\(CrI.\)/845/2023](#)
in [CrI.A./334/2023](#)

DEBO PRASAD BARMAN @ DEBA
PRASAD BARMAN
Versus
THE STATE OF ASSAM AND ANR.

MR. SURAJIT DAS
A W AMAN
MS SURAYA RAHMAN
MR SARFRAZ NAWAZ
MR S A BARBHUYAN
SAMIM RAHMAN

MS. MEGHALI BARMAN (R-
2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
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10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
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20)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
21)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
22)	MR. R C PAUL	18-04-2024	To	20-04-2024
23)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
25)	MR. B D DEKA	18-04-2024	To	22-04-2024



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2:00 PM to 4:30 PM

[For Friday, 19th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./615/2024 WITH OFFICE NOTE, FIXED	JIRAP SINGH DEORI @ RAJIT DEORI AND ANR. Versus THE STATE OF ASSAM	MR. M K DAS MS. B CHETRY S J DUTTA	PP, ASSAM
MOTION			
2 Crl.Pet./439/2024	WAHIDUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM
3 Crl.Pet./440/2024	AZAHAR UDDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM
4 Crl.Pet./441/2024	ARIFUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM
5 Crl.Pet./442/2024	AMIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM
6 Crl.Pet./443/2024	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM
7 Crl.Pet./444/2024	ASHADUL ISALM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM

ADMISSION

8	Crl.Pet./1213/2023 PART-HEARD, WITH LCR 1 FILE(SCANNED COPY), FIXED	NURUL HAQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	MS. M K BROWN, Amicus Curiae for R-2 PP, ASSAM
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BAIL HEARING (BA)

9	Bail Appln./3341/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SOLOMON AND ANR Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR F U CHOUDHURY MR. A S TAPADER	PP, ASSAM
10	Bail Appln./4266/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MONIRUL ISLAM Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB
11	Bail Appln./386/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAMILA BIBI AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. D ZAKARIA	PP, ASSAM
12	Bail Appln./661/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MOHAMMAD MAJRUL AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
13	Bail Appln./676/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AKBAR ALI Versus THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
14	Bail Appln./730/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAJA ALI Versus THE STATE OF ASSAM AND ANR.	MR. M ALI MR J. ISLAM H R KHAN	PP, ASSAM
15	Bail Appln./853/2024 WITH CAE RECORD(SCANNED COPY), FIXED	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
16	Bail Appln./893/2024 WITH OFFICE NOTE, FIXED	MD. NOOR ALOM @ MD. NUR ALOM Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
17	Bail Appln./918/2024 FIXED	SRI KRISHNA NAND UPADHYAY Versus THE STATE OF ASSAM	MR D TALUKDAR MR. U K BARMAN MR P DAS MS P MISHRA MS N BARUAH	PP, ASSAM
18	Bail Appln./975/2024 FIXED	MD SAHIL AHMED AND ANR Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
19	Bail Appln./1092/2024 FIXED	MANJESH KUMAR Versus THE STATE OF ASSAM	MR. P K GOGOI MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM

BAIL HEARING

20	AB/4034/2023 FIXED	ALINA AHMED DAWOODANI @ ALINA AHMED @ ELINA AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. A CHAUDHURY	PP, ASSAM
21	AB/4259/2023 FIXED	SNEHA BARUAH KALITA Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
22	AB/4260/2023 FIXED	NABAJYOTI KALITA Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
23	AB/4302/2023 FIXED	INDRANIL BARUAH Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
24	AB/118/2024 FIXED	AJIJUR RAHMAN @ AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
25	AB/149/2024 FIXED	NAREN SALOI AND 4 ORS Versus THE STATE OF ASSAM	MR. M SHARMA MR S DEKA	PP, ASSAM

26	AB/361/2024 FIXED	PANKAJ PAUL Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
27	AB/399/2024 FIXED	SUEDA MABIA KHATUN Versus THE STATE OF ASSAM	MR S SARMA MR. U K GOSWAMI	PP, ASSAM
28	AB/434/2024 FIXED	SHASHI GUPTA Versus THE STATE OF ASSAM	MR. A M BORA MR. V A CHOWDHURY	PP, ASSAM
29	AB/438/2024 FIXED	AMINUR ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
30	AB/505/2024 FIXED	JABIR HUSSAIN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
31	AB/712/2024 FIXED	RUNJUN BORAH @ RUNJUN BORAH DAS Versus STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
32	AB/717/2024 FIXED	JAKIRUL ISLAM AND 10 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
33	AB/720/2024 FIXED	SAIDUL @ SAIDUL ISLAM @ SAIDUL ISLAM LASKAR @ SAIDUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
34	AB/750/2024 FIXED	SAIFUL ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
35	AB/768/2024 FIXED	SUKUMAR RABHA Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS. A K CHOPHI	PP, ASSAM
36	AB/797/2024 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
37	AB/963/2024 FIXED	SMT. PRIYANKA GHOSH Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM

ORDERS

38	I.A.(CrI.)/861/2023 FIXED in CrI.A./9329/2023	BHARAT DEKA Versus ABDUL JALIL HAZARIKA	MR. H NATH MR S BORTHAKUR A TALUKDAR MR SAURADEEP DEY	MD. H BHUYAN A TALUKDAR MR A MOHAMMAD
	WITH CrI.A./9329/2023 (Filing Number)	BHARAT DEKA Versus ABDUL JALIL HAZARIKA B	MR S BORTHAKUR	
	WITH CrI.L.P./40/2023	BHARAT DEKA Versus ABDUL JALIL HAZARIKA	MR. H NATH MR S BORTHAKUR MR SAURADEEP DEY	
39	CrI.Pet./1266/2023 WITH LCR 1 FILE, B/O	SANDEEP MANOCHA Versus THE STATE OF ASSAM AND 2 ORS	MS. N CHOUDHURY MR. A KHOUND MS B BORA	MR. A DHAR (R-3) MISS. S ROY (R-3) MD. F FARIDI (R-3) PP, ASSAM
40	CrI.Pet./306/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	PRIYANKA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM

41	Crl.Pet./344/2024 FIXED	BARUN KUMAR NANDI Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA	PP, ASSAM
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HEARING

42	Crl.A./351/2023 WITH LCR 3 FILES, FIXED	BUNU SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM
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WITH I.A.(Crl.)/888/2023 in Crl.A./351/2023	BUNU SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
21)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
22)	MR. R C PAUL	18-04-2024	To	20-04-2024
23)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
25)	MR. B D DEKA	18-04-2024	To	22-04-2024
26)	MR. D GOSWAMI	14-04-2024	To	19-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 19th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/435/2014 FIXED	DURGESWAR ROY Versus THE STATE OF ASSAM AND 2 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	GA, ASSAM
2 WP(C)/4181/2014	VISHWANATH PATHAK Versus FOOD CORPORATION OF INDIA and 5 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN	MR.P K ROY MR.S K CHAKRABORTY SC, F C I MS.A CHAKRABORTY MS.K G SARMAH
WITH 3 WP(C)/3275/2015	VISHWANATH PATHAK Versus FOOD CORPORATION OF INDIA and 32 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY(R-1 to 5) MR.S K CHAKRABORTY(R-1 to 5) MR.R MAZUMDAR(R-8, 9, 17, 19 & 23) MS.M DUTTA(R-1 to 5) MS.A CHAKRABORTYR-1 to 5 SC, F C I
4 WP(C)/4486/2014	JADU RAM RAJBONGSHI and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS (P1, P4, P6, P7, P9, P13, P16, P23, P24, P25, P30, P33, P37) MR.R DE MRS R DEKA (P1, P4, P6, P7, P9, P13, P16, P23, P24, P25, P30, P33, P37) MS.D DEVI MR.P DEKA MR.R J SARMA MR.N K BARUA MS.M JALAN	GA, ASSAM SC, FINANCE
5 WP(C)/4500/2014	SUBODH CHANDRA SAHA Versus PUNJAB NATIONAL BANK and 2 ORS	MR.A DASGUPTA MR.B DAS MS.B DAS MR. A KUNDU MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MR.S CHAKRABARTY	MR.A GANGULY

6	WP(C)/5008/2014	ON THE DEATH OF LATE SURESH PRASAD SINGH HIS LEAGAL HEIRS SMTI TARA DEVI AND 2 ORS. Versus THE UNION OF INDIA and 2 ORS	MR.P PATHAK MSS CHANGKAKATI MR. S BORA MR.A NARZERY MS.P BARMAN MS.S T BOKTH	ASSTT.S.G.I.
MOTION				
7	WP(C)/7615/2023 PART-HEARD, FIXED	JITUMANI SONOWAL Versus THE STATE OF ASSAM AND ANR	MS S DAS MS. H DAS	SC, ELEM. EDU
8	WP(C)/5113/2023 FIXED	SUMITA DEB AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
9	WP(C)/5260/2023	THE PRESIDENT, THE SCHOOL MANAGING COMMITTEE OF MILAN ADABARI M E SCHOOL AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
10	WP(C)/7063/2023	BIDYADHAR HAZONG Versus THE STATE OF ASSAM AND ORS.	MR. M KALITA MS. M K SHARMA	SC, ELEM. EDU GA, ASSAM
11	Cont.Cas(C)/134/2024	MD. JAHIDUL ISLAM AND 2 ORS. Versus NARAYAN KONWAR AND ANR.	MR. D A KAIYUM MR S ISLAM (p-2) MR. M S MONDAL	
12	WP(C)/140/2024	ALI ASKAR LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
13	Cont.Cas(C)/193/2024	KHAIRUZZAMAN SHAHNIAR Versus SMTI. MAMATA HOJAI, AES	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	
14	Cont.Cas(C)/195/2024	DIPTI HAZARIKA Versus MAMATA HOJAI	G KAUSHIK	
15	WP(C)/645/2024 FIXED	THE SCHOOL MANAGING COMMITTEE, MARWARI HINDI HIGH SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, SEC. EDU.
WITH				
16	WP(C)/621/2024	DR. RAM NIROJ SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, SEC. EDU.
17	WP(C)/665/2024 FIXED	NURAL ALAM MONDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, EDU
18	WP(C)/1785/2024 FIXED	SUNIL RAJBONGSHI Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
19	WP(C)/1905/2024 FIXED	MANOJ KUMAR SHARMA AND 36 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED MD. S ALI	SC, ELEM. EDU SC, SSA
20	WP(C)/1914/2024 FIXED	IMAN ALI AHMED AND 52 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED MD. S ALI	SC, ELEM. EDU SC, SSA

ORDER (STAY VACATING)

21	I.A.(Civil)/3877/2023 in WP(C)/6045/2023	JWNGDAW BASUMATARY, Versus PUSPA BASUMATARY AND 4 ORS.	MR. P BORAH MRS K M SAIKIA	MR. D P CHALIHA SC, EDU
	WITH WP(C)/6045/2023	PUSPA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	SC, HIGHER EDU MR. P BORAH (r-5) MRS K M SAIKIA (r-5) SC, G U
<u>ORDER NO STEPS</u>				
22	Cont.Cas(C)/193/2021	NRIPENDRA SARMAH Versus PREETOM SAIKIA AND 7 ORS	MS. N SHYAMAL MR. M P SARMA MR. A BORO	
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
23	I.A.(Civil)/1088/2024 in WP(C)/1445/2024	DR MD YAHIAH, Versus MD. ABDUL HANNAN AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU MR. P MAHANTA
	WITH WP(C)/1445/2024	MD. ABDUL HANNAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, HIGHER EDU
<u>ADMISSION</u>				
24	WP(C)/2144/2021 FIXED	SHAJAHAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MD. S ISLAM MD. S ISLAM MS M DAS MR. MD S HOQUE MR. M DEKA	SC, ELEM. EDU MR J ABEDIN MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY
25	WP(C)/3157/2021 FIXED	SATYA NARAYAN BHARALI Versus THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 7 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MRS. K DEVI (r-7) MR. B CHOUDHURY (SC, SSA) B. M. KALITA (r-7) MS S A KHALIFA (r-7) MS. B. BANIA (r-7)
	WITH I.A.(Civil)/3611/2022 in WP(C)/3157/2021	NIRODA BORAH, Versus SATYA NARAYAN BHARALI AND 6 ORS.	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	GA, ASSAM
26	WP(C)/3842/2022 FIXED	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 5 ORS	MR. M DUTTA MR J MAHANTA	SC, ASSAM UNIVERSITY
	WITH WP(C)/6218/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, ASSAM UNIVERSITY
	WITH WP(C)/8337/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR J MAHANTA	SC, ASSAM UNIVERSITY
29	WP(C)/5464/2022	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, HEALTH

30	WP(C)/888/2023 FIXED	SABITA BALA ROY Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR L HUSSAIN	MR. SURAJIT DAS (r-6) MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR A W AMAN (r-6) MR. M BORAH MS SURAYA RAHMAN MR SARFRAZ NAWAZ (r-6) MR. A KHOUND MS B BORA MR A TALUKDAR MR S A BARBHUYAN (r-6) MR S T ADNAN (r-6) MR J DAS MR R SONOWAL SC, SEC. EDU. SC, BTC SC, ELEM. EDU
31	WP(C)/2664/2023 FIXED	ASHMITA BHARADWAJ Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI MR A ALI	SC, ELEM. EDU
WITH				
32	WP(C)/2666/2023	ASHA HAJARIKA Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI MR A ALI	SC, SEC. EDU.
33	WP(C)/4597/2023 FIXED	RAFIQUR RAHMAN SHEIKH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU. SC, SEBA
34	WP(C)/6615/2023 FIXED	JOYDEEP DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG MR. S D PURKAYASTHA (R7) MS S.S.BORA (R7) SC, SEBA
35	WP(C)/598/2024 FIXED	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) SC, BTC
WITH				
36	WP(C)/3543/2023	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC

ORDERS

37	Cont.Cas(C)/564/2018	ASIM UDDIN AHMED Versus PREETOM SAIKIA AND ANR.	MR A HAWARI MR S ISLAM	MR. D SAIKIA (R-2) MR. B J TALUKDAR MR S M T CHISTIE (R-2) MS. N PHUKAN (R2) MR. P BORAH (R1) MR. S NEOGI
38	Cont.Cas(C)/26/2021	Y KUNJULAL SINGHA Versus PREETOM SAIKIA	MR A R BHUYAN MR. M A I HUSSAIN	
39	Cont.Cas(C)/50/2021	KUSUM KALITA Versus AMAR JYOTI BARMAN, ACS AND ANR.	MR P KATAKI MRS R BEGUM MS. M DEVI	MR. S BORA
WITH				
40	WP(C)/403/2017	SMT. KUSUM KALITA Versus THE STATE OF ASSAM and 4 ORS.	MR.P KATAKI MRM HALOI	SC, EDUCATION
41	Cont.Cas(C)/206/2021	UPEN TALUKDAR Versus PREETOM SAIKIA AND ANR	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	
42	WP(C)/5491/2021	GAYATRI DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU

43	WP(C)/11/2022	KESHAB CHANDRA DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR R S CHAUHAN MISS. M DAS	SC, ELEM. EDU GA, ASSAM MR. Y DOLOI MR C GOSWAMI SC, SSA
44	WP(C)/4870/2022	MRS. GITANJALI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	SC, SEC. EDU.
45	WP(C)/5408/2022	PROBIN CHANDRA BURAGOHAIN Versus THE GOVT OF ASSAM AND 12 ORS	MS G BORA MS. B TALUKDAR MS M GOGOI MR. D K JAIN	GA, ASSAM MR. N BARUAH (r-12) SC, SEC. EDU. SC, SSA
46	WP(C)/6980/2022 FIXED	LAKHI NATH CHIENNEY Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
47	Cont.Cas(C)/450/2023 FIXED	MANOJ KUMAR SARMA Versus DHARMA KANTA MILI	MR. P MAHANTA MS. P SAHARIA	MR. K GOGOI MR. A R TAHBILDAR
48	Cont.Cas(C)/565/2023 B/O	ANIL CHANDRA SARKAR Versus NARAYAN KONWAR	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM MR. P DAIMARY MR. R. KARIM	
49	WP(C)/4067/2023	GUNAWATI PANYANG @ GUNAWATI PANYANG MORANG Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K NEOG	SC, ELEM. EDU GA, ASSAM
50	WP(C)/6921/2023	SANTANU SEN Versus THE STATE OF ASSAM AND 5 ORS.	MR G BAISHYA MS. P DAS	SC, HIGHER EDU SC, BTC
51	Cont.Cas(C)/16/2024	SOMESWAR NATH Versus SURANJANA SENAPATI	MR. R PHUKAN	MR. D SAIKIA MR S M T CHISTIE MS. N BORDOLOI
52	Cont.Cas(C)/77/2024 B/O	ASHOK KUMAR DAS Versus NARAYAN KONWAR AND 2 ORS.	MR. B ZAMAN	
53	WP(C)/1589/2024 FIXED	NAZRUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
5)	MR D DEKA	03-04-2024	To	27-04-2024
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8)	MR. N SHARMA	08-04-2024	To	22-04-2024
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10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024

17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
21)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
22)	MR. R C PAUL	18-04-2024	To	20-04-2024
23)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
25)	MR. B D DEKA	18-04-2024	To	22-04-2024
26)	MR. D GOSWAMI	14-04-2024	To	19-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 19th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/2362/2015	GHILAMARA SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR.R C SAIKIA MR.P KHATANIAR MS.B BARUAH MS.KAKALI SAIKIA MS.KARABI SAIKIA	GA, ASSAM
2 WP(C)/6779/2017	M/S. LOTUS INDUSTRIES and ANR. Versus THE UNION OF INDIA and 2 ORS.	MS.N HAWELIA MS.N GOGOI MS.N MECH MR.M L GOPE MS.N BORDOLOI	MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE
WITH 3 WP(C)/6818/2017	M/S. LOTUS INDUSTRIES and ANR. Versus THE UNION OF INDIA and 2 ORS.	MS.N HAWELIA MS.N GOGOI MS.N MECH MR.M L GOPE MS.N BORDOLOI	MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE
WITH 4 WP(C)/6977/2017	M/S. LOTUS INDUSTRIES and ANR. Versus THE UNION OF INDIA and 2 ORS.	MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI MR.M L GOPE	SC, EXCISE & CUSTOMS MR. B SARMA
WITH 5 WP(C)/6988/2017	M/S. LOTUS INDUSTRIES and ANR. Versus THE UNION OF INDIA and 3 ORS.	MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI MR.M L GOPE	MR. S C KEYAL (ASSTT.S.G.I.) SC, EXCISE & CUSTOMS MR. B SARMA
WITH 6 WP(C)/6995/2017	M/S. LOTUS INDUSTRIES and ANR. Versus THE UNION OF INDIA and 3 ORS.	MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI MR.M L GOPE	SC, EXCISE & CUSTOMS MR. B SARMA
WITH 7 WP(C)/6996/2017	M/S. LOTUS INDUSTRIES and ANR. Versus THE UNION OF INDIA and 3 ORS.	MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI MR. M L GOPE	SC, EXCISE & CUSTOMS MR. B SARMA

8	WITH WP(C)/6997/2017	M/S. LOTUS INDUSTRIES and ANR. Versus THE UNION OF INDIA and 3 ORS.	MS M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, EXCISE & CUSTOMS MR. B SARMA
9	WITH WP(C)/6999/2017	M/S. LOTUS INDUSTRIES and ANR. Versus THE UNION OF INDIA and 3 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, EXCISE & CUSTOMS MR. B SARMA
10	WP(C)/7204/2017	MRIDUL RAJKHOWA and ANR Versus THE DISTRICT LEGAL SERVICES AUTHORITY and 3 ORS.	MR S KHOUND MR.D DAS MR.I DAS MR.J R GIRI	MR. K SINGHA MR. K M MAHANTA
11	WP(C)/7224/2017	DIGANTA KALITA Versus THE UNION OF INDIA and 4 ORS.	MR.M K SHARMA	MS. K KALITA SC, OIL MR. R DASGUPTA ASSTT.S.G.I.
12	WP(C)/7262/2017	HEMADA BORA Versus THE STATE OF ASSAM and 4 ORS.	MR.S KALITA MR.S DAS MR.A GANGULY MR.H KALITA MR.A KALITA MS.C BAISHYA	MS. R B BORA(2,3,4) MR. R BORPUJARI(R-1,5) SC, REVENUE DEPTT AND GOVT ADVOCATE
13	WP(C)/7287/2017	HOAKHO LAM LHOUVUM @ PAONGAM LHOUVUM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR.M R KHANDAKAR	GA, ASSAM SC, K A A C SC, FINANCE
14	WP(C)/7364/2017	RAMIJUDDIN AHMED Versus THE UNION OF INDIA and 6 ORS.	MR.K R PATGIRI MR.N J KHATANIAR MS.C DAS MRS.C DAS	MR.M Z AHMED(Sr.Adv.)(R- 2&5) GA, ASSAM C.G.C. MR.A M DUTTA(R- 2&5) MR.M PHUKAN(R-1) SC, POWER GRID ASSTT.S.G.I.
15	WP(C)/7675/2017	ABDUL SUBUR and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPT.)
16	WP(C)/2809/2018	PRAMOD PATODIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MS. A DUTTA MR. A DHANUKA	GA, ASSAM MR. P N GOSWAMI (R4) MR. K P PATHAK (R4)
17	WP(C)/3413/2018 FIXED	FAIZUL HOQUE LASKAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS C MEDHI MR. S NATH MR R DHAR MR. R A CHOUDHURY MR. R A MAJUMDAR	GA, ASSAM
18	WP(C)/5616/2018	RAJENDRA DAS, Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS MR D DEKA	GA, ASSAM
19	WITH WP(C)/5757/2018	RAJENDRA DAS Versus THE STATE OF ASSAM AND 14 ORS.	K N CHOUDHURY MR. D R SAIKIA MR. J PATOWARY	MR R GAUR GA, ASSAM MR J C GAUR MS. M GAUR SC, REVENUE
	WITH I.A.(Civil)/282/2020 in WP(C)/5757/2018	JAI PRAKASH GOENKA Versus RAJENDRA DAS	MR J C GAUR MS. M GAUR	MR. J PATOWARI

20	WITH Cont.Cas(C)/712/2019	RAJENDRA DAS Versus BISWAJIT PEGU	MR. K N CHOUDHURY MR D DAS MR. J PATOWARY	MS. M BHATTACHARJEE MR. B K DAS (r-2) MR. A DEKA (r-2) MR H P GUWALA (r-2) MS. A BEGUM MS P BORUAH
21	WP(C)/723/2019	MONMOTH KUMAR PAUL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MRS. U BARUAH MR. N DHAR MR. P K ROY MR. S K CHAKRABORTY MR. S P CHOUDHURY MR. T U LASKAR MS. S DASGUPTA MS. S DASGUPTA	SC, HIGHER EDU GA, ASSAM SC, REVENUE
22	WP(C)/2990/2019	HATEM ALI CHOUDHURY Versus THE ASSAM STATE HOUSING BOARD AND ANR.	MR. R ISLAM MS. K BORA	MR. S CHETIA (r-2,3) DR. B N GOGOI, SC, Income Tax MS. A BHUYAN(SC, A S H B) MR. T R GOGOI,SC,Assam GA, ASSAM
23	WP(C)/7392/2019	MATHURAPUR THANA COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MS M NIROLA	MR G N SAHEWALLA MS. N K DEVI MR B CHOUDHURY MR. M SAHEWALLA MR. N A SINGH
24	WP(C)/7753/2019 WITH SEPARATE AFFIDAVIT FILE	OIL AND NATURAL GAS CORPN. LTD. Versus THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MS. N K DEVI MR B CHOUDHURY MR. M SAHEWALLA MR. N A SINGH	SC, FOREST SC, PCB
25	WITH WP(C)/367/2020	ASHOK MOTORS Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR H K SARMA MR. M SAHEWALLA	SC, FOREST SC, PCB
26	WITH WP(C)/550/2020	M/S. SUSUMA HOTEL Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MD. ASLAM	SC, FOREST SC, P C B A
27	WP(C)/8469/2019	MANGALI BORO AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BURAGOHAIN (p-2) MR. M KHAN (p-2) MR. T CHUTIA MR A K DAS MS J AKTAR (p-2)	SC, REVENUE, MS. K. PHUKAN, G.A
28	WITH WP(C)/5473/2017	BUDHIRAM DEKA and 5 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR. P K GOGOI MR. A BURAGOHAIN MR. M KHAN MR.M BISWAS MR. S BISWAS	GA, ASSAM MS. M. D. BORAH (GOVT. ADVOCATE)
29	WP(C)/9310/2019	AJID ALI Versus THE STATE OF ASSAM AND 4 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE
30	WP(C)/3970/2020	JAKIR HUSSAIN AND 50 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, REVENUE
31	WP(C)/4332/2020	GEEP INDUSTRIES (INDIA) PVT LTD Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL, SC, GST (R 5-7) MR. R. DEV CHOUDHURY, ASSTT.S.G.I. (R 1-4)

32	WP(C)/5632/2020 FIXED	M/S CACHAR ISPAT PVT LTD AND ANR. Versus THE UNION OF INDIA AND 4 ORS	MR. B K DAS MR. N DAS MR H P GUWALA MR. H P NEOG	MR H GUPTA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
33	WP(C)/2497/2021	RAMKRISHNA ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANAR	GA, ASSAM SC, EXCISE DEPTT.
34	WP(C)/2843/2021 WITH WP(C)/2841/2021(D/O)	M/S BARAK ALLOY Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
35	WP(C)/2856/2021	GAU GYAN FOUNDATION Versus THE STATE OF ASSAM AND 5 ORS	MR J KINI MR J BARUA MR D. CHAKRABORTY	GA, ASSAM
36	WP(C)/6309/2021 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
37	WP(C)/4962/2022	PRADYUT BARUA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR R SHARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPTT. (R-1)
38	WP(C)/6126/2023 B/O	JYOTISH CHANDRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. R K TALUKDAR MS TINLUNG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
39	WP(C)/6661/2023 B/O	ABDUL HAI Versus THE STATE OF ASSAM AND 8 ORS.	MR A A DEWAN MS S RAJBONGSHI S N ULLAH MR M K DAS MR H A RASHID	GA, ASSAM
BAIL HEARING				
40	AB/674/2024 FIXED	RAHUL HARICHANDRA PAWAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
41	AB/709/2024 FIXED	TARUN KUMAR SEAL Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
ORDERS				
42	I.A.(Civil)/2744/2017 WITH OFFICE NOTE in WP(C)/7362/2013 WITH WP(C)/7362/2013	ABDUS SALAM Versus THE STATE OF ASSAM AND 9 ORS	MR.A M KHAN	GA, ASSAM MR. A ROY, SC, PNRD MD.S ISLAM MR.A CHOUDHURY
43	Cont.Cas(C)/157/2018	MONJULA MAHANTA AND 4 ORS. Versus RAJESH PRASAD AND 4 ORS.	MR.J AHMED MR.S DAS MR.A M KHAN MS.S KALITA MR.M ANSARI MR.A HOQUE MR. R C SAIKIA MS. K SAIKIA MS. J TAMULI	GA, ASSAM MR.B HUSSAIN MR. A ROY, SC, P & RD MD.S ISLAM MR.A CHOUDHURY MS.M KONCH MS M HAZARIKA(R2) MS M HAZARIKA(R2) MR. D SAIKIA (R1) MR. R BORPUJARI (R1) MR. B GOGOI (R1) MR P NAYAK (R1) MS. S KHOUND (R3) MS. S KHOUND (R3) MS. N BORDOLOI (R1)
44	WP(C)/8034/2018	SAMEER KUMAR ROY Versus THE STATE OF ASSAM AND 9 ORS.	MR. D BARUAH MR. B D DEKA, MR. A I Ali MS. N UPADHYAY	GA, ASSAM MS. B DAS (R6,R8,R9,R10)

45	WP(C)/2909/2020	KUDDUS ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS. M BARMAN MR. M ISLAM	GA, ASSAM SC, PWD SC, REVENUE
46	Cont.Cas(C)/16/2021	MINU BORO Versus GYANENDRA DEV TRIPATHY, IAS, AND 2 ORS (A)	MR. S CHAUHAN MR. P MAZUMDER	MR. M BHAGABATI (r-2) MR. M BHAGABATI (r-2) MS G BORA (r-2) MS G BORA (r-2) MS. B TALUKDAR (r-2) MS. B TALUKDAR (r-2) MR D KALITA (R-3) MR. D NATH (R-3)
47	Cont.Cas(C)/222/2021	KHAGEN DAS @ KHAGENDRA DAS AND 4 ORS. Versus M.S. MANIVANNAN AND ANR.	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA (R1, R2) MR. R BORPUJARI (R1, R2) MS. N BORDOLOI (R1, R2)
48	WP(C)/5588/2021	M/S DIPAK KR AGARWAL Versus THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA MS P SARMA	MR. D K BAGCHI (R-1 TO 7) ASSTT.S.G.I. MR. D BAGCHI SC, BSNL
49	I.A.(Civil)/1987/2022 in WP(C)/1022/2022	M/S MAA TRANSPORT CARRIERS AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	C.G.C.
	WITH WP(C)/1022/2022	M/S MAA TRANSPORT CARRIERS AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. B CHAKRABORTY (R-6) MR. S S ROY MR. S S ROY MRS P HAZARIKA (R-6) ASSTT.S.G.I.
50	WP(C)/5189/2022	PRATAP BORTHAKUR AND 17 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR. T J MAHANTA MR. P S DEKA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	GA, ASSAM SC, NHAI MR. J I BORBHUIYA (r-10,12 to 15) MR. P BOIRAGI (r-10,12 to 15) MR. S J SARMAH (r-10,12 to 15) SC, REVENUE ASSTT.S.G.I.
HEARING				
51	WP(C)/6342/2018 PART-HEARD, FIXED, AT 2:00 PM	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 2 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. M A CHOUDHURY (R1-R3) MR. WISE IMRAN (R1-R3)
	WITH I.A.(Civil)/637/2021 in WP(C)/6342/2018	THE COMPETITION COMMISSION OF INDIA AND 2 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
52	WP(C)/6343/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR J SHARMA (R2) MR G KAKOTI (R2) MR. M A CHOUDHURY (R1, R4, R5) MR. H J RAI (R2) MR. WISE IMRAN (R1, R4, R5)
	WITH I.A.(Civil)/638/2021 in WP(C)/6343/2018	THE COMPETITION COMMISSION OF INDIA AND 4 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
53	WP(C)/6963/2021 FIXED, WITH WP(C)/1005/2021 (D/O), WP(C)/2366/2021 (D/O)	M/S ST STORE Versus THE UNION OF INDIA AND 4 ORS	MS S S ZIA	SC, CENTRAL EXCISE CUSTOMS

54	WITH WP(C)/3517/2021	M/S INDIA TRADING AND MARKETING AGENCY Versus THE UNION OF INDIA AND 4 ORS.	MS. N RAI MS S S ZIA	SC, CENTRAL EXCISE CUSTOMS
55	WITH WP(C)/3970/2021	M/S SUBRATA DEB Versus THE UNION OF INDIA AND 5 ORS.	MS. N RAI MS S S ZIA	GA, ASSAM MR. K K PARASAR (r-1) ASSTT.S.G.I. SC, CUSTOMS
56	WITH WP(C)/4002/2021	M/S SARADA TRADERS Versus THE UNION OF INDIA AND 5 ORS.	MS. N RAI MS S S ZIA	GA, ASSAM MS J SARMAH MS J SARMAH ASSTT.S.G.I. SC, CUSTOMS
57	WITH WP(C)/4684/2021	M/S BIPUL KUMAR DHAR Versus THE UNION OF INDIA AND 5 ORS	MS. N RAI MS S S ZIA	MR. S C KEYAL ASSTT.S.G.I. SC, CUSTOMS
58	WITH WP(C)/6439/2021	M/S MANIK TRADE CO. Versus THE UNION OF INDIA AND 5 ORS	MS S S ZIA	ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS
59	WITH WP(C)/6665/2021	M/S. UPASANA TRADERS Versus THE UNION OF INDIA AND 5 ORS.	MS S S ZIA	MR. S C KEYAL (SC, CUSTOMS AND DRI, R-1-5) MR. B DEKA MS. P DAS (R-1-5) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 19/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR. M RAHMAN	02-04-2024	To	21-04-2024
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6)	MS. M JAIN	08-04-2024	To	23-04-2024
7)	MR. N ALAM	08-04-2024	To	20-04-2024
8)	MR. N SHARMA	08-04-2024	To	22-04-2024
9)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
10)	B BURAGOHAIN	18-04-2024	To	22-04-2024
11)	MR. N J GOGOI	09-04-2024	To	22-04-2024
12)	MS M BORAH	18-04-2024	To	22-04-2024
13)	MR. B B BORAH	18-04-2024	To	22-04-2024
14)	MRS L BORUAH	18-04-2024	To	23-04-2024
15)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
16)	MR. S SINHA	18-04-2024	To	01-05-2024
17)	MR. N ANAND	18-04-2024	To	22-04-2024
18)	MR G G GOGOI	18-04-2024	To	24-04-2024
19)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
20)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
21)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
22)	MR. R C PAUL	18-04-2024	To	20-04-2024
23)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
24)	MR S BORTHAKUR	18-04-2024	To	19-04-2024
25)	MR. B D DEKA	18-04-2024	To	22-04-2024
26)	MR. D GOSWAMI	14-04-2024	To	19-04-2024